

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018
(In respect of the State of Arunachal Pradesh)



IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES,
2016 AND OTHER ENVIRONMENTAL ISSUES

(Six Monthly Progress Report Dtd.30/06/2024)

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Advocate for the State of Arunachal Pradesh: Shubham Bhalla
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar



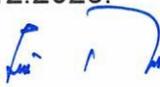

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**AFFIDAVIT PROGRESS REPORT ON BEHALF OF THE STATE OF
ARUNACHAL PRADESH.**



I, Shri Taring Darang, S/o Lt. Tagang Darang, aged about 55 years, Chief Engineer, Urban Development & Housing, Government of Arunachal Pradesh, Itanagar do hereby solemnly affirm and state as under:

1. That, I am Shri Taring Darang, Chief Engineer, Urban Development & Housing, Government of Arunachal Pradesh, Itanagar and I am conversant with the facts and circumstances of the instant case in my official capacity. Hence, I am competent to swear this Affidavit Progress Report.
2. That, I have read the contents and I submit that the facts stated in this Affidavit Progress Report are true to the best of my knowledge and are derived from the office records made available by the concerned Departments. It is also submitted that the information on compliance of the Solid Waste Management Rules, 2016 are as provided by the Arunachal Pradesh State Pollution Control Board. I believe them to be true. No part of the same is false and nothing material has been concealed there from.
3. That at the outset the answering respondent would like to apprise this Hon'ble Tribunal that the State of Arunachal Pradesh has made progress in the implementation of the MSW Rules, 2016 but is still hampered due to geographical and monsoon related constraints due to which the available working time is around 4 to 6 months. Therefore, the implementation of MSW Rules, which requires deployment of construction equipment, material, manpower, etc., takes a longer time in the State of Arunachal Pradesh as compared to other states.
4. That, this Progress Report is being filed in pursuance of the Hon'ble NGT's order dated 24.11.2022 whereby it was directed that six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in. The last affidavit of State of Arunachal Pradesh was filed on 03.02.2024 which covers the two six-monthly period upto 05.06.2023 and 13.12.2023.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
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The following are submitted for kind consideration of this Hon'ble Tribunal :

As per observation made in the Hon'ble Tribunal's last order dated 06.02.2024, the position of legacy/solid/liquid waste management is shown as under :

Table – A :Status of legacy/solid waste management as on 30/06/2024:

Sl No.	Parameter	1 st Six-Monthly Report(05/06/2023)	2 nd Six-Monthly Report (13/12/2023)	3 rd Six-Monthly Report (30/06/2024)	Reference																											
1	Legacy Waste in Itanagar, Naharlagun town	44,117 Cum	0 (44,117Cum Treated)	0 (44,117Cum Treated)	Annexure-IX at Page- 19 to 25																											
				<table border="1"> <thead> <tr> <th>Sl No</th> <th>Break up-Compositions</th> <th>% Quantity</th> </tr> </thead> <tbody> <tr><td>1</td><td>Plastic</td><td>85</td></tr> <tr><td>2</td><td>Paper & Woods</td><td>7</td></tr> <tr><td>3</td><td>Textile</td><td>2.5</td></tr> <tr><td>4</td><td>Biomass</td><td>2.65</td></tr> <tr><td>5</td><td>Glass</td><td>0.75</td></tr> <tr><td>6</td><td>Metal</td><td>0.6</td></tr> <tr><td>7</td><td>Hazardous</td><td>NIL</td></tr> <tr><td>8</td><td>Others/inert</td><td>1.5</td></tr> </tbody> </table>		Sl No	Break up-Compositions	% Quantity	1	Plastic	85	2	Paper & Woods	7	3	Textile	2.5	4	Biomass	2.65	5	Glass	0.75	6	Metal	0.6	7	Hazardous	NIL	8	Others/inert	1.5
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2	Legacy Waste in Pasighat town	45,266 Cum	10,016 Cum 4,509 Cum (As on Jan'2024)	0	Annexure- X at Page- 26 & 27																											
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3.	Solid Waste generated	215.21 TPD	223.45 TPD	215.02 TPD	Annexure-I at Page- 10																											
4.	Solid Waste Processed	-	45.36 TPD	44.49 TPD	Annexure-II at Page- 11																											
5.	Material Recovery Facilities (MRFs)		3 MRFs are Manually operational (12 TPD);	a) Manually operational including outsourced :7 Nos b) 100% Civil works completed : 4 Nos c) Under construction : 6 Nos	Annexure-III at Page- 12																											

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		<p>6 MRFs are completed With main civil infrastructure, (21 TPD) and 4 MRFs are in advance stage of construction (66.5%) (14TPD) 6 MRFs proposed (24 TPD)</p>	<p>d) Proposed under Special Assistance to State Capital Investment (SASCI) : 5 Nos e) Proposed under Ring-Fenced Account : 5 Nos After completion, Total capacity of 27 MRFs above shall be 134 TPD. f) Processing equipment and machineries shall be procured under SBM-2.0 and Ring Fenced Account.</p>	
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Table – B :Status of liquid waste management as on 30/06/2024 :

Sl. No.	Parameter	1 st Six-Monthly Report(05/06/2023)	2 nd Six-Monthly Report (13/12/2023)	3 rd Six-Monthly Report (30/06/2024)	Reference
1.	Liquid Waste generated	51.49 MLD [re-estimated from 236.48MLD]	48.42 MLD	47.2 MLD	[Annexure-XII at Page-30]
2.	Liquid Waste processed	-	-	0.16 MLD (160 KLD)	1 (One) project is completed and 4 (Four) projects with total capacity of 7.7 MLD are in various stages of construction [Annexure-XII at Page-30]


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In addition to above, the following deficiencies were pointed by the Hon'ble NGT for compliance (Observations cum Compliance are numbered serially as per the Order dtd. 06.02.2024) :



5 (1) Solid Waste Management

Out of 27 sites taken up for waste processing, facilities have been completed for four locations only. Against reported 223.45 TPD waste generation, processing of 45.36 TPD is done thus, 178 Tonnes of waste remains unprocessed.

Compliance: Out of 27 sites, status of MRFs are as follows :

- Manually operational including outsourced : 7 Nos
- 100% Civil works completed : 4 Nos
- Under construction : 6 Nos
- Proposed under Special Assistance to State Capital Investment (SASCI) : 5 Nos
- Proposed under Ring-Fenced Account : 5 Nos
- Processing equipment and machineries shall be procured under SBM-2.0 & Ring Fenced Account.

It may be noted that the total waste generation as on June'2024 is 215.02 TPD which is marginally lower than 223.45 TPD (Dec'2023 ending). Such variation could be attributed to significant behavioral change due to massive IEC activities by the state government.

The waste processing %age has increased marginally and same shall be enhanced further by implementation of various projects, fund for which has been already allocated by the state government.

It may also to be noted that the MRFs with '100% civil works completed' are not yet operational due to requirement of approach road, machineries, external electricity & water supply service connections, protection walls etc and the same is being taken up from various sources of govt. funding including the now allocated "Ring-Fenced Account" created by direction of Hon'ble NGT.

On the issue of composition of waste, estimated biodegradable waste is around 134 TPD and 56 TPD is inert. Considering the terrain of the State, there is no defined strategy to process the waste. Improvised Organic Waste Converters (OWC) can be introduced at community levels against the pit composting which may not be effective considering climatic conditions.

Compliance:

Most towns in Arunachal Pradesh are hilly and the local inhabitants follow traditional methods of waste management which includes feeding of vegetable wastes to livestock or using the biodegradables as manure in fields and gardens. The people also use most of their tools and household items made of bamboo and wood in place of plastic or metallic items.

Vermi-composting is done in pits at available MRFs by ULBs. In light of the last Hon'ble NGT's Order Dtd.24.11.2022, "wet waste is also being utilized by composting at appropriate locations" like vegetable market areas, institutions, schools, hostels etc including at MRFs having compost plants [Photographs enclosed at Annexure-V at page-14 & 15]. The quantity of biodegradable waste

Signature

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Chief Engineer
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used as fodder for livestock including composting in the month of June, 2024 is **8.3**

TPD [Annexure- VI at Page-16]



Now Organic Waste Converters (OWC)/bio-digesters are also being proposed under Ring-Fenced Account for all towns. **[Annexure-XX at Page-45 to 50]**

iii. **While clearing the legacy waste from Itanagar and Pasighat, quantified data on residue management has not been given.**

Compliance: The report of quantified data on residue management of the legacy waste from Itanagar and Pasighat as shown at Table-A above, has been enclosed at **[Annexure IX & X at Page-19 to 27]**

Apart from above, non biodegradable items like metals, plastic, bottles, rubber, leather, packaging cartons etc are being collected by registered scrap dealers, individuals and ULBs are transported out to nearby Assam for further processing. The quantity of such scrap materials collected/transported out is estimated to be **26.14 tonnes per day [Annexure VIII at Page-18]**

Modes of Solid Waste Processing (As on June, 2024)

Sl.No	Waste Processing mode	Processing as per 3 rd Six MPR (30.06.2024)	Remarks
1	MRFs(Basar, Hawaii, Khonsa, Longding, Namsai, Tezu & Ziro)	8.05	Datas as per udh swm portal
2	MSW Plant (Bomdila)	2.0	do
3	Processing in other ULBs including i. Livestock fodder/composting ii. Scrap dealers.	8.3 TPD 26.14 TPD	These is part of waste generation & processing in towns and the quantities have been determined through extensive survey by field officers.
Total		44.49 TPD	

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Profile/Characteristics of MSW in the state of Arunachal Pradesh

As per study conducted by GTRE Green Pvt. Ltd. Itanagar for 15 towns in phase I,
(Annexure VII at Page-17)

I. I. I.
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

Sl.No	Waste Processing mode	Percentage	Proportionate Quantity in TPD
1	Bio-gradable	57.47	124.48
2	Non-Bio-degradable		
a)	Biomedical	2.35	6.39
b)	Glass/Ceramic	1.93	4.14
c)	Silt	1.24	3.31
d)	Rubber	1.3	2.57
e)	Fabric	2.1	6
f)	Plastic related waste	31.55	63.35
g)	Metals	1.44	2.66
h)	Leather	0.62	2.13
Total		100%	215.02

5 (2). Sewage Management

- i. **There is no consistency in estimation of sewage generation. Initially estimation was 236.48 MLD and then re-estimated to 51.49 and 48.42 MLD.**

Compliance: The data on sewage management was wrongly filled as 236.48 MLD in the 1st Affidavit cum Status Report dated 14th November'2022, which was later verified by the Urban Development Department with data validation from its field divisions and PHE department and it was re-estimated at 51.49 and 48.42 million liters per day (MLD) and accordingly, same was filed in 1st SMPR Dtd 5th June'2023 and subsequent affidavits. Also, directions have been given to officers concerned to provide authentic and validated data in the online SWM portal by proper verification. **[Annexure-XXII at Page-52 to 58].**

It may be noted that the data of sewage generation is based on the actual amount of water supply being provided over various periods in the towns by PHE department, which again depend on supply which itself is inconsistent owing to seasonal factors, disruptions of pipe network etc.

- ii. **There are long time taking activities for setting up of sewage management facilities in terms of Faecal Sludge/Septage Treatment Plants (FSTP).**

Compliance: 1 (One) project of 0.16 MLD is completed and 4 (Four) projects totaling 7.7 MLD are in various stages of construction **[Annexure-XIII at Page-31]**

Pollution from sewage is almost non-existent as every household have Septic tanks connected with soak pits which is scientifically designed to control pollution.

- iii. **In view of distantly/ sparsely located households, decentralized treatment systems can be set up.**

Compliance: The following projects are under implementation to close the gap between generation and treatment of sewage:

Decentralized treatment approach undertaken through the Johkasou Sewage Treatment Plant (STP) with a capacity of 200 Kilo Liters per Day (KLD) for rejuvenation of the Yagamso river, Itanagar was completed and is presently functional. The STP plant is currently running 24x7 with 75% capacity i.e. 160 KLD while remaining 25% of total capacity is available for sudden surge in volume of sewage and future population. The plant is connected to 500 households residing in 100 buildings having 2500 number of individuals. **[Annexure-XVI at Page- 35 to 38]**

The construction of a Faecal Sewage Treatment Plant (FSTP) at Chimpu, Itanagar with a capacity of 100 KLD is targeted to be completed by September'2024 **[Annexure-XVII at page- 39 & 40].**

The STP, Pasighat (4 MLD) is targeted to be completed by December, 2024.

The STP, Naharlagun (3 MLD) is targeted to be completed by March, 2025.

The Septage Treatment Plant (40 KLD) for the cluster of towns (Namsai, Roing & Tezu) 98% complete. The project is targeted to be completed by September'2024. **[Annexure-XV at Page-33 & 34].**



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[Signature]

Chief Engineer
Deptt. of UD & Housing
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Itanagar

6. Individual information be given covering each town on following aspects:

i. Solid and Sewage waste generation per day.

Compliance: Information appended at Annexure-I & XII at Page-10 & 30.

ii. Solid and Sewage waste treatment or processing per day (revision in schedule by DUDA)

Compliance: Information appended at Annexure- II & XII at Page- 11 & 30.

iii. Quantified information on residue management emerging out of legacy waste and from waste processing.

Compliance: The report of quantified data on residue management of the legacy waste from Itanagar and Pasighat has been enclosed at [Annexure –IX & X at Page- 19 to 27]

iv. Mode of disposal of septage and grey water.

Compliance: The State Level Technical Committee (SBM-2.0) in consultation with CPHEEO, MoHUA has prepared City Sanitation Action Plan (CSAP) for sum of Rs. 110.56 Crore for the implementation of Used Water Management in 27 Urban towns which has been approved and sanctioned by the Ministry. The project encompasses the construction of Interception & Diversion Drains (I&D) structures and facilities for co-treatment of faecal sludge along with the Sewage Treatment Plant. DPR and tender documents are under preparation for 27 Urban Towns. The Preliminary and Condition Assessment Survey is highlighted at Annexure-XIV at page- 32.

The copy of fund sanction order is enclosed herewith as Annexure-XIX (at Page- 43 & 44).

7. On the basis of ring- fenced account, the Tribunal by order dated 24.11.2022 in Para 57 had levied compensation of Rs. 200 crores on the State of Arunachal Pradesh which was to be kept in the ring-fenced account and was to be utilized for setting up of solid waste processing facilities, remediation of legacy waste and setting up of STPs and FSSTPs for the purpose of eliminating the gap. Nothing has been disclosed in the report in respect of creating the ring-fenced account in terms of direction of the Tribunal dated 24.11.2022.

Compliance:

i) That due to an inadvertent error the State of Arunachal Pradesh had filed an incorrect report due to which the incorrect figure was submitted before this Hon'ble Tribunal leading to the fine vide order dated 24.11.2022. Instead, of seeking reduction of compensation, by seeking a recall of the order, the State has instead decided to ring fence the composition amount in order to reduce the environmental pollution.

ii) In pursuance of directives vide Order Dtd.24.11.2022, an amount of Rs.127.21 crores was allocated and 'ring fenced' under various heads for projects/schemes with respect to Solid, Grey water & Plastic waste management vide order No. PLNG-11067(12)/1/2021/441 dtd. 03/08/2023. The same is being executed in phase wise manner. [Annexure- XX at Page- 45].

iii) Now, proposal for creation of a dedicated "Ring fenced Account" alongwith details of proposals was sent to the Department of Finance, Planning and Investment, Government of Arunachal Pradesh was sent vide letter No. UDH-12011(20)/6/2024 dated the 11th July, 2024. [Annexure- XX at Page- 45 to 50].

Law
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Chief Engineer
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Itanagar



Summary of Proposals for Solid/Legacy& Liquid waste management under Ring-Fenced Account is appended at [Annexure- XX at Page- 49].

- iv) Subsequently, approval for allocation of fund to the tune of Rs. 20000.00 Lakhs (Rupees Two Hundred Crore) only during CFY 2024-25 has been approved by the state government vide No. BUDGET-UD/NGT/2024-25/210 dated 22.07.2024. [Annexure- XX at Page- 50].

The ongoing projects have been hampered during the last 6 (six) months due to long drawn-out process of Parliamentary and Assembly elections. The incessant rain in the current season has also delayed the progress of works related to solid and liquid waste management. Several meetings were taken by the Commissioner, Urban Affairs, Govt. of Arunachal Pradesh with all stakeholders including the Deputy Commissioner cum Chairman, District Urban Development Agencies where it was directed for compliance of directions in OA 606/2018 by Hon'ble Tribunal. Extensive IEC campaigns and cleanliness drives are being carried out from time to time at all levels in the towns [Annexure- XXIII at page- 59 & 60].

A tangible progress on all the compliances is committed by next sixth monthly progress report scheduled by December'2024 ending.

It is prayed that this Affidavit progress report filed by the Chief Engineer, UD & Housing, Government of Arunachal Pradesh, Itanagar may kindly be considered and taken on record. This respondent also craves the permission of the Hon'ble Tribunal to file additional reports, as and when required.

DEPONENT

VERIFICATION

**Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar**

I, the above-named deponent, do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there from.

Verified at.....on this the 5th day of August, 2024.

**Executive Magistrate
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**Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar**
DEPONENT

Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Kanagar

Solid Waste Generated by all Census Towns for the month of June 2024		S.No
Name of Towns/ULBs	Solid Waste Generation (TPD)	
Aalo	8.2	1
Anini	1.13	2
Basar	5	3
Boheng	2	4
Bomdila	7	5
Changlang	6.1	6
Daporijo	8	7
Deomali	2.5	8
Dirang	3	9
Hawai	3.1	10
Itanagar	87	11
Naharlagun	87	12
Jairampur	4.2	13
Khonsa	5	14
Koloriang	4	15
Longding	3.33	16
Miao	3	17
Namsai	7.69	18
Pasighat	14	19
Rupa	0	20
Roing	4.45	21
Sagalee	0.99	22
Seppa	7.23	23
Tawang	9	24
Tezu	5	25
Yingkiong	4.1	26
Ziro	10	27
Total =	215.02	





Solid waste treatment or processing per day		
Sl. No.	Name of Towns/ULBs	Solid Waste Processed (TPD)
1	Aalo	0.9
2	Anini	0
3	Basar	1
4	Boleng	0
5	Bomdila	2
6	Changlang	0
7	Daporijo	1
8	Deomali	0
9	Dirang	0.13
10	Hawai	0
11	Itanagar	16
12	Naharlagun	
13	Jairampur	0
14	Khonsa	0
15	Koloriang	0
16	Longding	0.5
17	Miao	0
18	Namsai	0.17
19	Pasighat	7
20	Rupa	0
21	Roing	1
22	Sagalee	0.05
23	Seppa	0.02
24	Tawang	1.08
25	Tezu	0.08
26	Yingkiong	0.8
27	Ziro	6.3
	Total =	38.03


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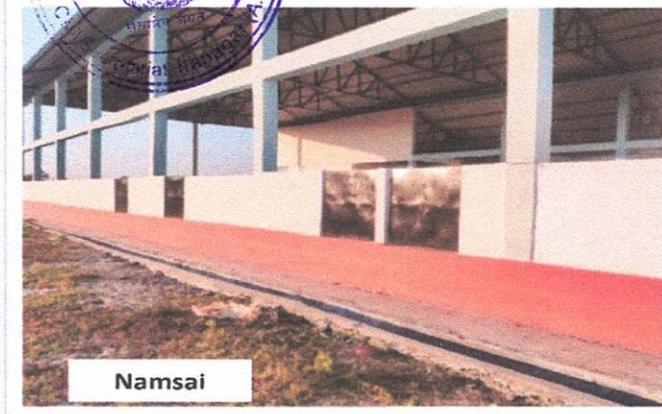
Status of Material Recovery Facilities (MRFs)						
Sl.No	Name of Town	Capacity (TPD)	Physical progress (%)	Timeline for completion	Status of MRFs	Remarks
1	Anini	2	100	Completed	Not functional	sanction awaited for Approach road, ext. service connections, machineries
2	Basar	2	100	Completed	Manually operated	
3	Daporijo	5	100	Oct-24	Not functional	sanction awaited for Approach road, Protection wall, external service connections, machineries
4	Longding	2	100	Completed	Manually operated	
5	Ziro	5	100	Completed	Outsourced	
6	Namsai	5	100	Completed	Manually operated	
7	Pangin	2	100	Completed	Not functional	sanction awaited for Approach road, Protection wall, external service connections, machineries
8	Tezu	5	100	Completed	Manually operated	
9	Seppa	5	100	Completed	A/road, service connection required	sanction awaited for Approach road, Protection wall, external service connections, machineries
10	Hawai	2	100	Completed	Manually operated	
11	Koloriang	2	85	Oct-24		
12	Khonsa	5	100	Completed	Manually operated	
13	Aalo	5	85	Oct-24	Not functional	Approach road in progress
14	Bomdila	5	10	Mar-25	Sanctioned March'2024	
15	Sagalee	2	30	Mar-25	do	
16	Miao	5	25	Mar-25	do	
17	Deomali	2	5	Mar-25	do	
18	Tawang	5			Under process for sanction (SASCI)	
19	Roing	5				
20	Dirang	5				
21	Yingkiong	5				
22	Changlang	5				
23	Jairampur	5			Proposed under Ring-Fenced A/c	
24	Rupa	5				
25	Itanagar	20				
26	Naharlagun	12				
27	Pasighat	6				

Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


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Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
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Photographs of on-going/operational MRFs in other towns



Namsai



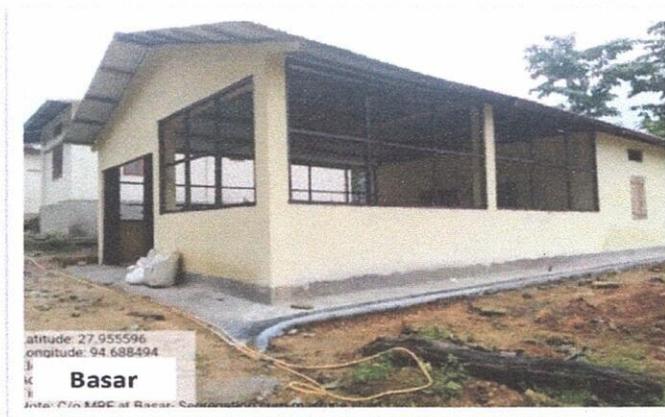
Ziro



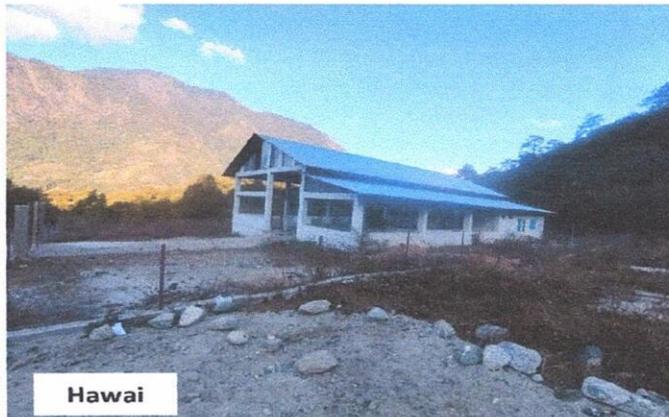
Khonsa



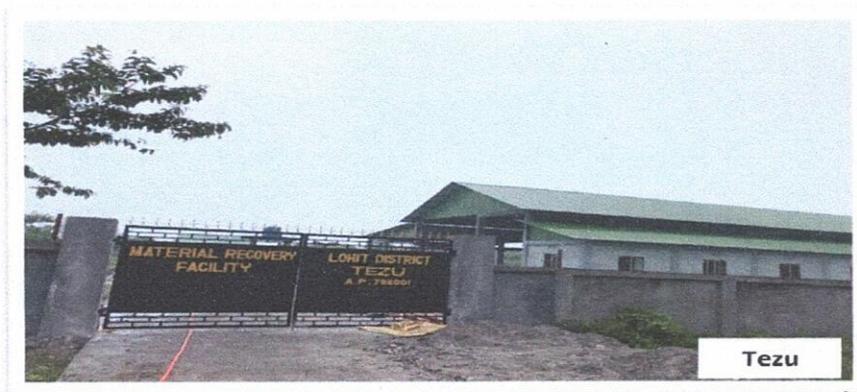
Longding



Basar



Hawaii



Tezu

[Signature]
Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

[Signature]
 Executive Magistrate
 Law, Legislative & Justice Deptt.
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Composting of biodegradable waste at community level

Aalo



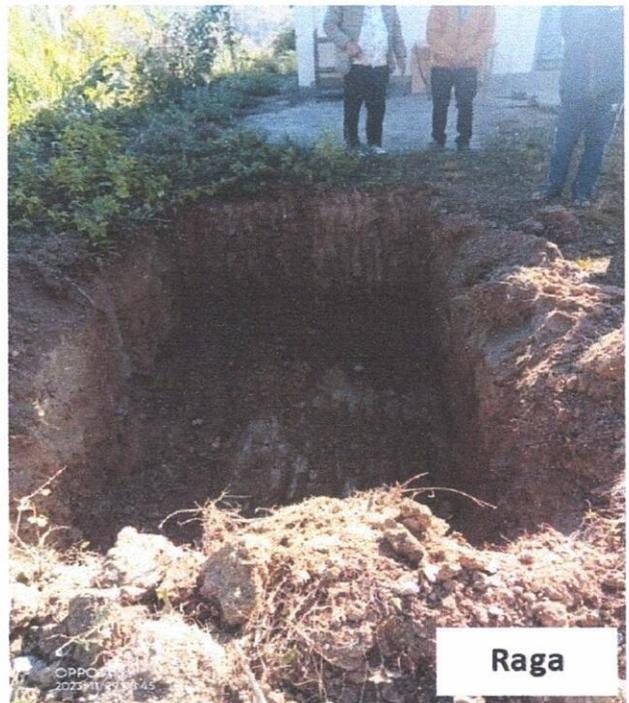
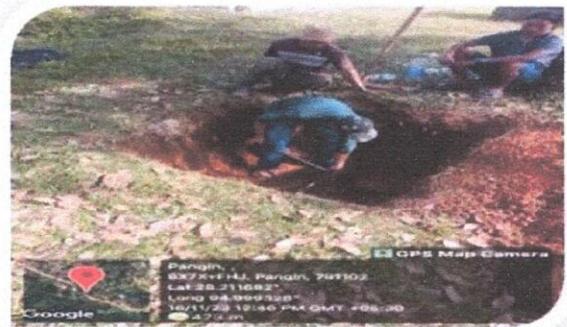
Pasihat



Namsai

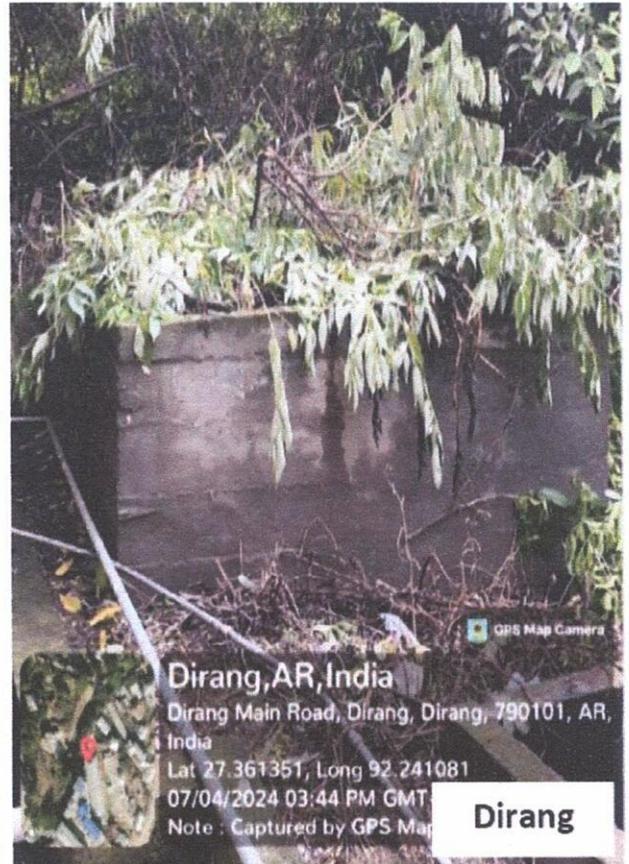
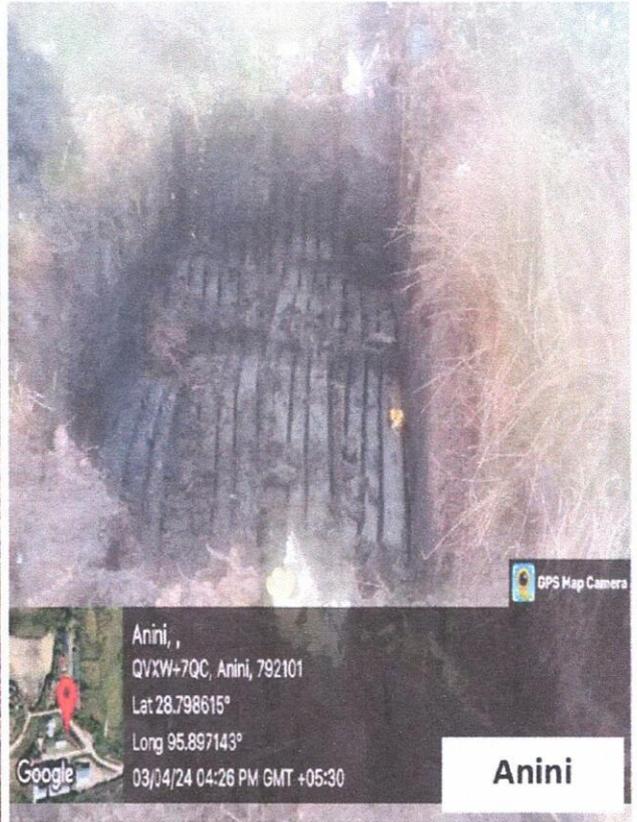
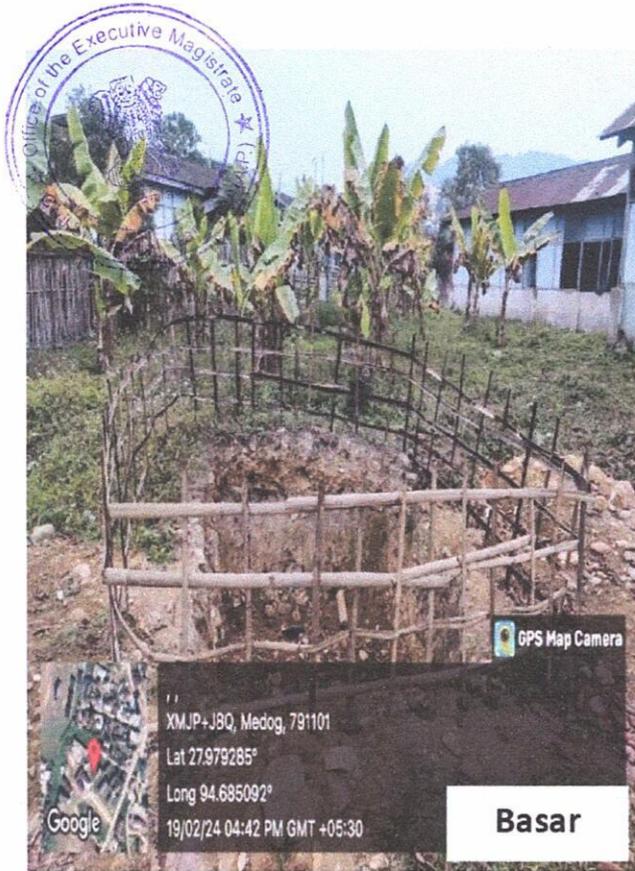


Pangin




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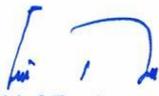
[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
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Quantity of vegetable/food waste for livestock fodder/composting

Sl no.	Name of ULB	Quantity (Kg/day)	Quantity (Tonnes per day)
1	AALO	330	0.33
2	ANINI	0	0.00
3	BASAR	123.5	0.12
4	BOLENG	159.8	0.16
5	BOMDILA	0	0.00
6	CHANGLANG	0	0.00
7	DAPORIJO	120	0.12
8	DEOMALI		0.00
9	DIRANG	0	0.00
10	HAWAI	0	0.00
11	ITANAGAR	3750	3.75
12	NAHARLAGUN		
13	JAIRAMPUR	112	0.11
14	KHONSA	1400	1.40
15	KOLORIANG		0.00
16	LONGDING	94	0.09
17	MIAO	104	0.10
18	NAMSAI	157.5	0.16
19	PMC	720	0.72
20	ROING	340	0.34
21	SAGALEE	30.1	0.03
22	SEPPA	250	0.25
23	TAWANG	0	0.00
24	TEZU	54.37	0.05
25	YINGKIONG	191	0.19
26	ZIRO	334	0.33
27	RUPA		0.00
	Total =	8270.27 Kg per day	8.3 TPD


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Quantification and Characterization of Fresh waste

Sl No.	Name of ULB	Generation (TPD)	Kitchen/Garden		Biomedical		Glass/Ceramic		Silt		Rubber		Fabric		Plastic related waste		Metals		Leather	
			Qty (TPD)	%	Qty (TPD)	%	Qty (TPD)	Qty (TPD)	Qty (TPD)	%	Qty (TPD)	%	Qty (TPD)	%	Qty (TPD)	%	Qty (TPD)	%	Qty (TPD)	%
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	Aalo	8.20	4.92	60.00	0.16	2.00	0.08	1.00	0.08	1.00	0.08	1.00	0.21	2.50	2.62	32.00	0.04	0.50	0.00	0.00
2	Basar	5.00	2.40	48.00	0.15	3.00	0.10	2.00	0.05	1.00	0.05	1.00	0.15	3.00	2.00	40.00	0.05	1.00	0.05	1.00
3	Bomdila	7.00	4.34	62.00	0.21	3.00	0.07	1.00	0.07	1.00	0.00	0.00	0.07	1.00	2.17	31.00	0.07	1.00	0.00	0.00
4	Changlang	6.10	3.36	55.00	0.08	1.30	0.18	3.00	0.06	1.00	0.04	0.70	0.12	2.00	2.20	36.00	0.06	1.00	0.00	0.00
5	Daporijo	8.00	4.40	55.00	0.16	2.00	0.16	2.00	0.05	0.60	0.06	0.80	0.16	2.00	2.72	34.00	0.13	1.60	0.16	2.00
6	Itanagar	87.00	50.46	58.00	3.48	4.00	1.74	2.00	1.74	2.00	0.87	1.00	3.48	4.00	23.06	26.50	0.87	1.00	1.31	1.50
7	Jairampur	4.20	2.27	54.00	0.17	4.00	0.13	3.00	0.08	2.00	0.08	2.00	0.13	3.00	1.18	28.00	0.13	3.00	0.04	1.00
8	Khonsa	5.00	3.00	60.00	0.15	3.00	0.10	2.00	0.05	1.00	0.04	0.80	0.10	2.00	1.41	28.20	0.15	3.00	0.00	0.00
9	Miao	3.00	1.56	52.00	0.06	2.00	0.09	3.00	0.03	1.00	0.06	2.00	0.06	2.00	1.11	37.00	0.03	1.00	0.00	0.00
10	Namsai	7.69	4.54	59.00	0.15	2.00	0.23	3.00	0.08	1.00	0.15	2.00	0.08	1.00	2.31	30.00	0.15	2.00	0.00	0.00
11	Pasighat	14.00	8.68	62.00	0.42	3.00	0.28	2.00	0.14	1.00	0.28	2.00	0.14	1.00	3.78	27.00	0.14	1.00	0.14	1.00
12	Roing	4.45	2.76	62.00	0.04	1.00	0.04	1.00	0.04	1.00	0.02	0.50	0.04	1.00	1.45	32.50	0.04	1.00	0.00	0.00
13	Seppa	7.23	3.90	54.00	0.22	3.00	0.14	2.00	0.14	2.00	0.22	3.00	0.22	3.00	2.10	29.00	0.14	2.00	0.14	2.00
14	Tezu	5.00	3.25	65.00	0.05	1.00	0.05	1.00	0.03	0.50	0.10	2.00	0.05	1.00	1.40	28.00	0.08	1.50	0.00	0.00
15	Ziro	10.00	5.60	56.00	0.10	1.00	0.10	1.00	0.25	2.50	0.07	0.70	0.30	3.00	3.40	34.00	0.10	1.00	0.08	0.80
	Avg percentage		105.43	57.47%	5.61	2.35%	3.50	1.93%	2.90	1.24%	2.14	1.30%	5.30	2.10%	52.89	31.55%	2.18	1.44%	1.92	0.62%

Note: Study conducted by GTRE Green Pvt. Ltd. Itanagar for 15 towns in Phase-I. Study shall be undertaken for Anini, Boleng, Deomali, Dirang, Hawaii, Koloriang, Longding, Sagalee, Tawang and Yingkiang in Phase II


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Quantity of waste processed by scrap dealers/ULBs

Sl.no	Name of the town/ULB	Quantity (Tonnes per month)	Quantity (Tonnes per day)
1	BASAR	2	0.07
2	DAPORIJO	7.8	0.26
3	SAGALEE	2.85	0.10
4	SEPPA	4	0.13
5	ZIRO	15.85	0.53
6	LONGDING	2.1	0.07
7	YINGKIONG	3.5	0.12
8	CHANGLANG	1.7	0.06
9	TAWANG	4	0.13
10	KOLORIANG	0.3	0.01
11	AALO	38	1.27
12	BOMDILA	10.5	0.35
13	DIRANG	9.75	0.33
14	ROING	162	5.40
15	TEZU	9.716	0.32
16	JAIRAMPUR	1.2	0.04
17	KHONSA	27	0.90
18	DEOMALI	2.5	0.08
19	HAWAI	0.5	0.02
20	ANINI	0.6	0.02
21	MIAO	2.76	0.09
22	BOLENG	1.5	0.05
23	NAMSAI	27	0.90
24	ITANAGAR	366.6	12.22
25	NAHARLAGUN		
26	PMC	80.5	2.68
27	RUPA		0.00
	Total=	784.226 TPM	26.14 TPD


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 Itanagar


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 Civil Secretariat, Itanagar
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File No. ITA/SC(SPV)-225/2022-23/
 OFFICE OF THE CHIEF EXECUTIVE OFFICER
 ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED
 SENIOR OFFICER QTR, TOWER NO.2, FLAT NO. 25 & 26, ZOO ROAD
 ITANAGAR: ARUNACHAL PRADESH

File No. ITA/SC(SPV)-225/2022-23/

Dated, the 10th May 2024

To

The Commissioner
 O/o Urban Affairs
 Govt. of Arunachal Pradesh, Itanagar.

Sub: Parawise Action Taken Report in compliance with Hon'ble NGT order in matter of O.A 606/2020/EZ-regd.

Sir,

As directed during the review meeting held on 3rd May, 2024, enclosed please find herewith Para wise action taken report in compliance with Hon'ble NGT in matter of O.A 606/2020/EZ.

Queries	Updated Composition Outlay:	Quantity	Remarks	
1) Updated quantity of legacy waste treated & Breakup/compositions of the legacy waste and its utilization.	1) Fine soil	23349.64 MT	The project is 100% completed. Under this remediation work the legacy waste of about 44117 Cum (32084.08 MT) has been extracted and processed. The legacy site Karsingsa has been 100% reclaimed and handed over to IMC for re-purpose. 1. The fine soil measuring about 24071.8 MT accumulated through trommels processing is being used for horticulture purpose at the ongoing Hollongi airport. Annexure-II (soil quality analysis report has been enclosed). 2. The Refused Derived Fuel (RDF) from the legacy waste has been transported to the M/s Dalmia cement plant, Shillong that has been co- processing to use as a fuel for the cement factory.	
	2) RDF (Refused derived Fuel) 8012.28 MT	Break up- % Compositions		% Quantity
		1) Plastic		85.00
		2) Paper & Woods		7.00
		3) Textile		2.50
	4) Biomass	2.65		


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 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


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 Civil Secretariat, Itanagar
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		5) Glass	0.75	Annexure-I (The utilization certificate and the transportation details are been enclosed)
		6) Metal	0.60	
		7) Hazardous	NIL	
		8) Others/inert	1.50	
	3) Total (1+2)	31361.92 MT (The difference of 722.16 MT is of the evaporated moisture content at the time of weighing)		

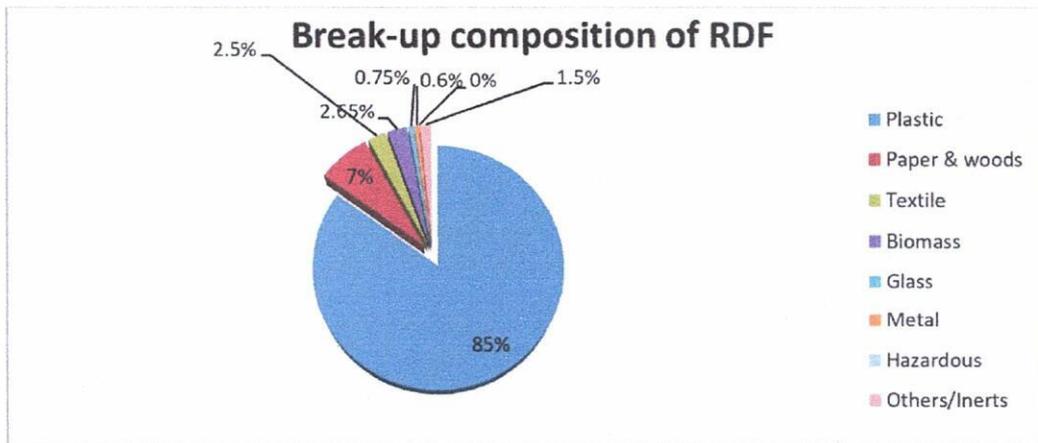


Fig: 1

This is to note that the Fig:1 is the graphical representation of the composition of the RDF that contains the respective quantity which is all combustible in nature and that all has been co-processed to Fuel that has been used in the M/s Dalmia Cement Factory for its purpose and usage. Whereas, the other By-Products are of Fine- Soil which is to be utilized for horticulture purpose at the ongoing Hollongi airport. The project is 100% completed with this aspect.

[Signature]
Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

[Signature]
Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
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Submitted for your kind perusal and further filing of affidavit, please.

Yours sincerely,

Chief Executive Officer
Itanagar Smart City Dev. Corp. Ltd
Itanagar

Memo No.ITA/SC(SPV)-225/2022-23/11840 Dated, Itanagar, theMay 2024

Copy to: -

- ✓ 1. The PS to the Chief Engineer, Urban Development & Housing.
- 2. Member Secretary, APSPCB.
- 3. PA to the Chief Conservator of Forest (CCF), DoEFCC
- 4. PA to the Director Town Planning, Itanagar, Government of Arunachal Pradesh for information.
- 5. The Executive Engineer, SPV, ISCDCL for information and necessary action.
- 6. Office copy.

DAHEY
SANGNO
Digitally signed by DAHEY SANGNO
Date: 2024.05.13 11:42:03 +05'30'

Chief Executive Officer
Itanagar Smart City Dev. Corp. Ltd
Itanagar

CE, UD & Housing
Dairy No... 45.D
Date... 15/5/24

SW-1
This shall be part of next affidavit. Rep ready.



JE (Ranga)
For compliance
15/5/24

Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
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SHRI OM TESTING & RESEARCH LABI

Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301

Mob. : 9821154906, 8076937396, 9971980045, 9990934633

E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

A.B.L. Accredited, ISO 9001, ISO 14001 & ISO 45001 Certified Laboratory.**TEST-REPORT**

Issue To : GORANTLA GEOSYNTHETICS PVT.LTD.

Report No. : STRLA-17102023001

Address : 3 FIRST FLOOR, SARASWATI STREET, MAHALINGAPURAM
CHENNAI 60034

Issue Date : 17.10.2023

Sample Description: Soil

RESULTS
(Soil Quality Analysis)**SAMPLING DETAILS**

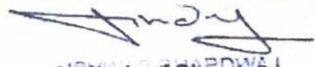
Date of Sampling : 09.10.2023
 Location : Site name Chimpu Itanagar
 Sampling Protocol : STRL/STP/SOIL/01
 Sample Quantity : 1000 gm
 Sample Packing : Zip Polybag
 Analysis Duration : 09.10.2023 to 17.10.2023

RESULTS

S.No.	Parameters	Results	Units	Protocols
01	Soil colour	Brown	brown red to black	IS: 2720 (part-4), 1985 (Reaff:2015)
02	pH	8.74	--	IS:2720 (Part-26), 1987
03	Bulk Density	1.24	g/cc	STRL/SOP/S/07
04	Organic Carbon	0.39	%	STRL/SOP/S/08
05	Electrical Conductivity	887	µmhos/cm	IS: 2720 (P-21)
06	Moisture Content	10.8	%	STRL /STP/SOIL/01
07	Exchangable Potassium	210	mg/kg	STRL/SOP/S/01
08	Chloride	0.40	%	STRL/SOP/S/01
09	Nitrogen	0.98	%	STRL/SOP /SOIL/01
10	Phosphorous	26.9	mg/kg	STRL/SOP/S/05
11	C:N Ratio	0.398	--	ASTM D 5373 guidelines (by Calculation)

Page (01 of 02)

For Shri Om Testing & Research Laboratory

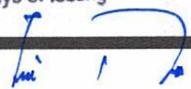

 Authorised Signatory
 (Name, Designation & Signature with Seal)

STRLLAB/QF/058

Rev.:00

Note: 1. The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only.

2. This certificate shall not be reproduced wholly or in part without prior written consent of the laboratory.
3. This certificate shall not be used in any advertising media or as evidence in the court of Law without prior written consent of the laboratory.
4. The samples received shall be destroyed after 30 days from the date of issue of the certificate unless specified otherwise and sample for biological testing will be destroyed after 7 days of testing.


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 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


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SHRI OM TESTING & RESEARCH LABORATORY

Plot No 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301

Mob. : 9821154906, 8076937396, 9971980045, 9990934633

E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

A.B.L. Accredited, ISO 9001, ISO 14001 & ISO 45001 Certified Laboratory.

TEST-REPORT

Report No. : STRLA-11062023001

12		1.34	%	STRL/STP/SOIL/01
	Organic matter			
13	Calcium	774	mg/kg	APHA 22 nd End 2012 (3120.B)
14	Exchangable Magnesium (as Mg)	268.1	mg/kg	USEPA3050B/3051/3052
15	Cation Exchange Capacity	3.60	meq/100gm	IS: 2720 (P26)1987
16	Water Holding Capacity	40.4	%	STRL/SOP /SOIL/01
17	Porosity	76.4	%	STRL /STP/SOIL/01
18.	Exchangable Sodium	185	mg/kg	STRL/SOP/S/02
19	Absorption ratio	0.36	%	STRL/SOP/S/08
20	Silt	55	%	IS: 2720 (P-4)1985
21	Clay	27	%	IS: 2720 (P-4)1985
22	Sand	18	%	IS: 2720 (P-4)1985
23	Zinc	3.17	mg/kg	STRL/SOP /SOIL/01
24	Iron	0.84	mg/kg	ICP-OES
25	Magnesium (as Mg)	264.6	mg/kg	USEPA3050B/3051/3052
26	Nickel	0.21	mg/kg	ICP-OES
27	Lead	0.43	mg/kg	ICP-OES
28	Chromium	0.37	mg/kg	ICP-OES
29	Copper	0.080	mg/kg	ICP-OES
30	Texture	Sandy Loam	IS: 2720 (P-4)1985

Note: - Soil it is fit for disposal.

End of Report

Page (02 of 02)

For Shri Om Testing & Research Laboratory

Authorised Signatory
(Name, Designation & Signature with Seal)
Technical Manager

STRL/LAB/QF/058

Rev.:00

- Note: 1. The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only.
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Chief Engineer
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Govt. of A.P.
Itanagar

Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
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**Dalmia
cement**



cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: Gorantla Geosynthetics Private Limited

Certificate No: DCBL/GGPL/01

Date: 21-11-2023

This is to certify that we have successfully co-processed the following quantities of 2004.02 MT of Refuse Derived Fuel (RDF) sent by M/s Gorantla Geosynthetics Private Limited for Co-processing in our Cement Kiln during the period of 1st October 2023 to 31st October 2023.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 2004.02



Authorized Signatory

Date: 21.11.2023

Dalmia Cement (Bharat) Limited
3rd & 4th Floor, Anil Plaza-II, ABC, G.S. Road, Guwahati 781 005 (Assam) India
T 91 361 7156 700 F 91 361 7156 707 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office: Dalmiapuram, District - Tiruchirappalli, Tamil Nadu - 321 651, India
A Dalmia Bharat Group company www.dalmiabharat.com

**Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar**

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt



cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: Gorantla Geosynthetics Private Limited

Certificate No: DCBL/GGPL/02

Date: 05-12-2023

This is to certify that we have successfully co-processed the following quantities of 6008.26 MT of Refuse Derived Fuel (RDF) sent by M/s Gorantla Geosynthetics Private Limited for Co-processing in our Cement Kiln during the period of 1st November 2023 to 30th November 2023.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 6008.26



Authorized Signatory

Date: 05.12.2023

Dalmia Cement (Bharat) Limited

3rd & 4th Floor, Anil Plaza-II, ABC, G.S. Road, Guwahati 781 005 (Assam) India
 T 91 361 7156 700 F 91 361 7156707 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
 Registered Office: Dalmiapuram, District - Tiruchirappalli, Tamil Tamil Nadu - 321 651, India
 A Dalmia Bharat Group company www.dalmiabharat.com


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt

Smart City

OFFICE OF THE PASIGHAT SMART CITY DEVELOPMENT CORPORATION LIMITED
EAST SIANG DISTRICT: PASIGHAT ARUNACHAL PRADESH

No. PSCDCL/E-TENDER/GC-01/2023-24 / 5038-42 Dated Pasighat, the 02/05/2024

To,
The Chief Engineer,
 Urban Development & Housing,
 Itanagar, Arunachal Pradesh.

Subject: -Submission of progress report of SWM and STP under Pasighat Smart City Mission.

Sir,

With reference to the above cited subject, enclosed please find herewith the progress report of SWM and STP being implemented under Pasighat Smart City Mission in compliance order dated 06/02/2024 in the matter of honorable NGT OA No.606/2018 along with the breakup of the legacy waste which has been treated and the residue thereof and their utilization.

This is for favour of your kind information and necessary action please.

Enclosed:-

1. Legacy waste profile
2. Progress Report
3. Implementation of Action Plan
4. SWM Progress Report
5. STP Progress Report

Yours Sincerely,

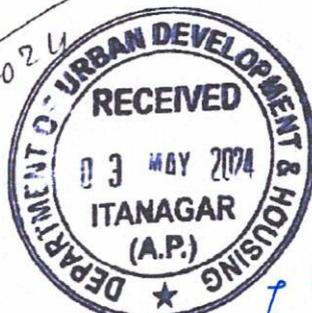
JE (Romya)
[Signature]

[Signature]
 (Dr. Manjuli Komut),
 Chief Executive Officer,
 PSCDCL, Pasighat, AP
 Dated Pasighat, the 02/05/2024
 Chief Executive Officer
 Pasighat Smart City Development
 Corporation Ltd.
 Arunachal Pradesh, Pasighat

Memo No. PSCDCL/E-TENDER/GC-01/2023-24
 Copy to: -

1. The PS to Commissioner, UD&H, Govt. of AP for information please.
2. The Member Secretary, APSPCB, Govt. of AP for information please.
3. The Executive Engineer, PSCDCL for information.
4. The Assistant Engineer, PSCDCL for information.
5. Office copy.

SA/1
[Signature]
 6/5/2024



[Signature]
 (Dr. Manjuli Komut),
 Chief Executive Officer,
 PSCDCL, Pasighat, A

CE, UD & Housing

Dairy No. 318
 Date. 7/05/24

Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

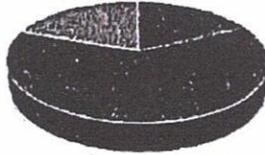
[Signature]
 Executive Magist. in
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

Annex-I

Legacy Waste Profile

Sl. No.	Component of Legacy Waste	Unit	Weight	Percentage
1	Plastic, Rubber, Glass, Paper, Metal, Wood, Cloth	MT	8884.52	18%
2	Soil, Manure, C&D	MT	31586.45	62%
3	Volume Reduction due to decomposition of waste	MT	10197.78	20%
Total			50,669	100%

Weight (MT)



- Plastic, Rubber, Glass, Paper, Metal, Wood, Cloth
- Soil, Manure, C&D
- Volume Reduction due to decomposition of waste

Final Disposal of Legacy Waste

Sl. No.	End Product Of Legacy Waste	Disposal Method
1	Plastic, Rubber, Glass, Paper, Metal, Wood, Cloth	1) 1 (One) truck of plastic from legacy waste has been sent to Dalmia factory as RDF. 2) Scrap dealer and recyclers
2	Soil, Manure, C&D	1) Land filling 2) Site levelling

BREAKDOWN OF WASTE PROCESSING :-

1. Collected waste is mixed with bio-enzyme and kept for 25 days to enhance the decomposition of bio-degradable waste.
2. After decomposition, the waste is processed in the tromel for segregation.
3. Re-usable waste such as plastic, bottles and metal are segregated in the MRF.
4. Plastic waste is sent to Dalmia cement factory as RDF.
5. Rag pickers pick bottles, metal and other valuable wastes on a daily basis.


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 (Dr. Manjuli Komut),
 Chief Executive Officer,
 PSCDCL, Pasighat, AP
 Chief Executive Officer
 Pasighat Smart City Development
 Corporation Ltd.
 Arunachal Pradesh, Pasighat


 Law, Legislation and Public
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

Solid Waste Management Project Progress Report :-**Physical Achievement as on July 2024**

1. Overall project cost Rs. 22.05 Cr.

2. Overall Physical works at 96%

Structure Components with progress :-

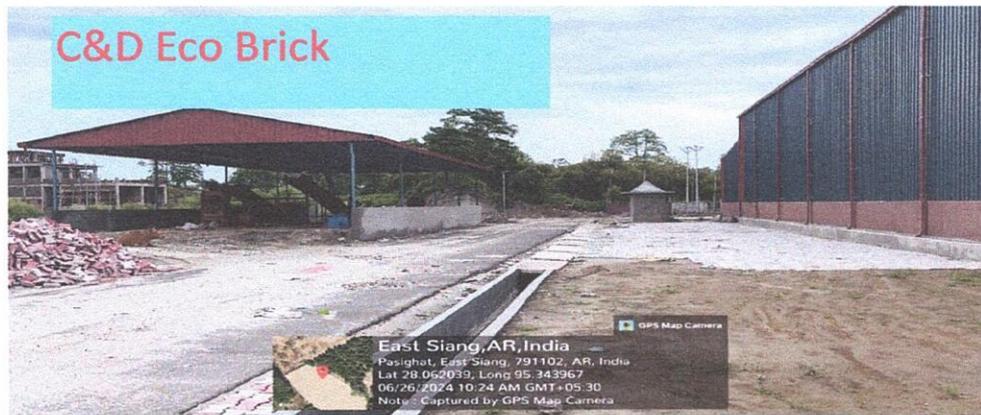
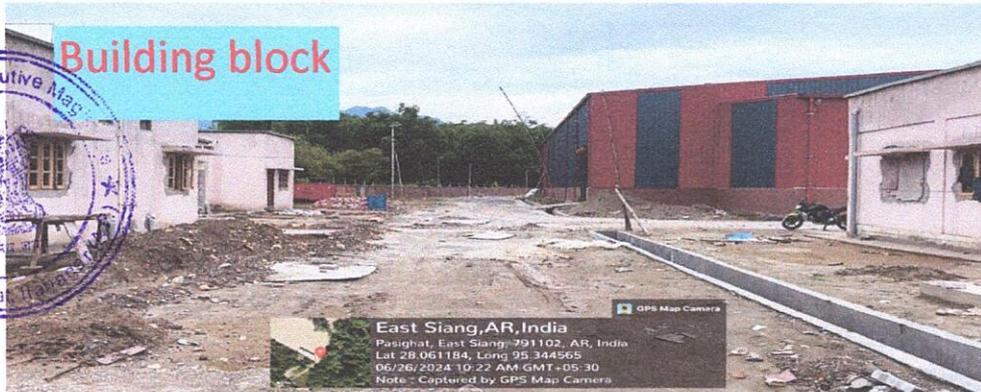
- Vetting – 100%
- Survey works – 100%
- Dismantling of existing wall – 100%
- Fire Fighting work – 100%
- Treatment of legacy waste - 100%
- Compound wall – 97%
- Building block for Staff Room – 96%
- Shed for MRF, Processing and Storage – 95%
- Machinery – 95%
- Laboratory block. Work ongoing – 90%
- Electrical Works – 87%
- Landfill Cell – 80%
- Laboratory Establishment – 60%

3. 6 (Six) trucks of plastic as RDF totalling 130 MT has been sent to Dalmia cement factory.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


Civil Secretary
Arundel Pradesh
Authorised by State Govt.

Photographs of SWM works done :-



[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Law, Leg. Secy. to the Chief Minister
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.

Monthly Report on Sewage Waste Management by all Census Towns for the month of June 2024			
Sl.No	Name of Towns/ULBs	Quantity of Sewage generated (MLD)	Sewage treated (MLD)
1	Aalo	4.8	0
2	Anini	0.33	0
3	Basar	0.62	0
4	Boleng	0.02	0
5	Bomdila	2.17	0
6	Changlang	1.2	0
7	Daporijo	1.3	0
8	Deomali	0.54	0
9	Dirang	0.41	0
10	Hawai	0.65	0
11	Itanagar	14.4	0.16
12	Naharlagun		
13	Jairampur	0.61	0
14	Khonsa	1.84	0
15	Koloriang	1.28	0
16	Longding	0.24	0
17	Miao	0.45	0
18	Namsai	2.4	0
19	Pasighat	1.02	0
20	Rupa	0	0
21	Roing	1.68	0
22	Sagalee	0.72	0
23	Seppa	3.66	0
24	Tawang	1.28	0
25	Tezu	1.38	0
26	Yingkiong	2.1	0
27	Ziro	2.1	0
	Total =	47.2	0.16


 Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

On-going projects under Sewage/ Septage Management

Sl. No.	Name of Project	Capacity	Functional Capacity	Physical Progress %		Remarks
				Dec'2023	June'2024	
1.	FSTP at Namsai, Chowkham, Tezu & Roing cluster	0.4 MLD	-		98	Timeline 30.09.2024
2.	STP at Naharlagun	3 MLD	-	25	25	Revised timeline 31.03.2025
3.	STP at Pasighat	4 MLD	-	46	59	Timeline 31.12.2024
4.	Septage Treatment Plant (FSTP) at Chimpu	0.1 MLD	-	90	98	Revised timeline 30.09.2024
5.	Johkasou STP in upstream of Yagamso River	0.2 MLD	0.16 MLD	100 (Trial run in progress)	100 (Functional)	Operational
	Total	7.7 MLD	0.16 MLD			


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

Preliminary and Condition Assessment Survey for Septage & Grey Water

Sl No	Name of Executive Magistrate	Population	2011	2040	No of I&D	Proposals	
						STP	Prospective Year -2040
		Natural Process		Mechanical Process		Tentative Area Required (In Acres)	



1	Aalo	20684	36079	7	1	4.09	17	1.15
2	Basar	4284	7472	9	2	0.6	4	0.52
3	Boleng	2979	5196	3	1	0.59	4	0.52
4	Bomdila	8370	14600	11	1	1.66	7	0.7
5	Changlang	6236	10877	7	1	1.23	7	0.7
6	Deomali	6648	11596	8	1	1.31	7	0.7
7	Dirang	3750	6541	6	1	0.74	4	0.52
8	Jairampur	7151	13687	10	1	1.55	7	0.7
9	Khonsa	9208	49097	6	1	5.57	20	2
10	Longding	4234	7385	2	2	0.43	4	0.52
11	Mariyang	1358	2599	11	2	0.12	4	0.52
12	Miao	5841	10188	8	1	1.16	7	0.7
13	Namsai	14246	24849	8	1	2.82	17	1.15
14	Palin	9896	18940	5	1	2.15	7	0.7
15	Pasighat	25656	43006	5	3	2.54	7	0.7
16	Roing	11389	19865	5	1	2.25	7	0.7
17	Sagalee	1315	2293	4	1	0.26	4	0.52
18	Seppa	18350	32007	10	2	1.25	7	0.7
19	Tawang	11202	19538	3	1	2.22	7	0.7
20	Tezu	18184	31718	4	1	3.6	7	0.7
21	Yingkiong	6540	11408	7	3	0.22	4	0.52
22	Ziro	12806	22336	5	2	2.54	7	0.7
23	Anini	2384	4159	1	1	0.47	4	0.52
24	Daparijo	13405	23382	1	1	2.65	17	1.15
25	Dumparijo	2797	5354	1	1	0.61	4	0.52
26	Hawai	982	1712	1	1	0.19	4	0.52
27	Koloriang	2345	25679	1	1	2.91	17	1.15
Total			461563	149	36	54.95	257	25.42

Chief Engineer
Dept. of UD & Housing
Itanagar
846

Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt



File No. EE/UDH/NMS/PLG-180/2021-22
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE EXECUTIVE ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
NAMSAI DIVISION::NAMSAI

Dated Namsai, the 19th June'2024.

The Chief Engineer,
 Govt. of Arunachal Pradesh,
 Deptt. of UD & Housing,
 Itanagar (A.P).

Sub:- Regarding Construction of Septage Management with Treatment Plant within the cluster Towns of Namsai/Chowkham, Tezu and Roing (Phase-I)

Sir,

While inviting reference to the above cited subject, it is to inform you that 98 % of the work, "C/o Septage Management with Treatment Plant within the cluster Towns of Namsai/Chowkham, Tezu and Roing (Phase-I) has been completed as of now and it will be fully completed by the end of September 2024.

This is for your kind information and further necessary action please.

Yours faithfully,

Self

(Mosum Sema)
 Executive Engineer,
 Deptt. of UD & Housing,
 Namsai Division::Namsai.

Dated Namsai, the 19th June'2024.

Memo No. EE/UDH/NMS/PLG-180/2021-22/ 387 - 90

Copy to:-

- ✓ 1. The SE-cum-SSW - 2, UD & Housing, Itanagar for kind information please.
2. The AE-cum-ASW, UD & Housing, Namsai Division for kind information please.
3. Office Copy

[Signature]
 Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

[Signature]
 (Mosum Sema)
 Executive Engineer,
 Deptt. of UD & Housing,
 Namsai Division::Namsai.

[Signature]
 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

STP at Mabira road, Alubari village, Chowkham circle, Namsai District



[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.



File No. ITA/SC(SPV)-225/2022-23/
 OFFICE OF THE CHIEF EXECUTIVE OFFICER
 ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED
 SENIOR OFFICER QTR. TOWER NO.2, FLAT NO. 25 & 26, ZOO ROAD
 ITANAGAR: ARUNACHAL PRADESH

File No. ITA/SC(SPV)-225/2022-23/
 To,

Dated, Itanagar, 9th July 2024

The Chief Engineer
 Department of Urban Development & Housing
 Govt. of Arunachal Pradesh, Itanagar

Sub: -In compliance to the Memo No. 12011 (20)/1/2023 (Vol-I) regarding the Johkasou STP in up streams of yugamso River.

Sir,

As directed the following is the daily and total quantity of liquid waste treated in Johkasou STP in the upstream of the Yagamso River ax on 30th June 2024.

Sl. No	Project	Compliance
1	The setting up of a Johkasou Sewage Treatment Plant (STP) with a capacity of 200 KLD for rejuvenation of Yagamso River, Itanagar under Smart City Mission has been completed as of 26 th December 2023.	The project is 100% completed. The STP plant is currently running 24x7 with capacity 160 KLD (Kilo Liter Per Day). The plant is designed to handle maximum load of 200 KLD capacities. Hence, remaining 25% of total capacity is available for sudden surge in volume of sewage and future population. The plant is connected to 500 households residing in 100 buildings having 2500 number of individuals, assuming that every household will have at least 5 members in each household (based on average person per household of national average data 2011).

JE (Rojan)
 11/7/24

Sl. No	Queries	Remarks
1.	Location of STP	Energy Park, under APEDA office.
2.	Capacity of the STP	Total capacity of 160 KLD with 25% is maintained for sudden surge in volume of sewage i.e. 200 KLD.
3.	Number of households/villages connected	Connected to 500 Households and 2500 number of individuals.
4.	Total quantity treated for the Month of	160 Kilo Liter is filled in 7 days i.e. 685.71 Kilo Liters has been treated in the month of

SCW

10.7.2024

11/7/24

11/7/24

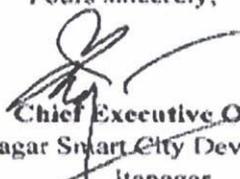
Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt

June 2024	June 2024.
Total Quantity of sewage treated	Since the operation started on 1/01/2024, and the 160 KLD tanks get filled fully per week i.e. Total of treated water is 4114.26 Kilo Liters till June 2024.
Mode of disposal of the septage and grey water	<ol style="list-style-type: none"> 1. The septage gets collected in the Johkasou tank & needs periodic removal which is then sent to FSTP, which has not been needed till now. 2. Treated water after tertiary treatment is being discharged into the downstream of Yagamsou river

Submitted for your kind perusal and further filing of affidavit, please.

Yours sincerely,

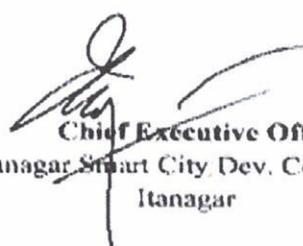

Chief Executive Officer
 Itanagar Smart City Dev. Corp. Ltd
 Itanagar

Dated, Itanagar, the.....July 2024

Memo No.ITA/SC(SPV)-225/2022-23/

Copy to: -

1. The PS to the Commissioner TP-cum- Chairperson SPV, ISCDCL, Govt. of A.P. Itanagar for information.
2. The PA to the Director Town Planning, Itanagar, Government of Arunachal Pradesh for information.
3. The Executive Engineer, SPV, ISCDCL for information and necessary action.
4. Office copy.


Chief Executive Officer
 Itanagar Smart City Dev. Corp. Ltd
 Itanagar


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

Page 2 of 2


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
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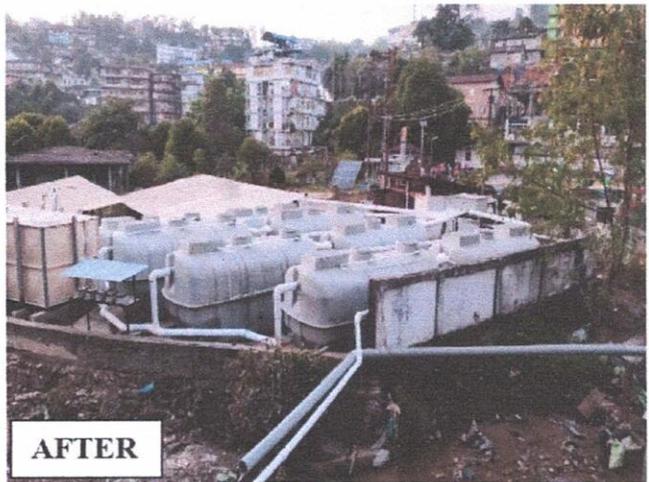
Johkasou STP Plant Under Yagamso River Rejuvenation Project

The Johkasou Sewage Treatment Plant (STP) with a capacity of 200 Kilo Liters per Day (KLD) for rejuvenation of the Yagamso river, Itanagar under the Smart City Mission, Itanagar has been completed as of 26th December 2023. The concerned photographic evidence depicting pre and post site scenarios. The STP plant is currently running 24x7 with capacity 160 KLD (Kilo Liters per Day). The plant is designed to handle maximum load of 200 KLD capacities. Hence, remaining 25% of total capacity is available for sudden surge in volume of sewage and future population. The plant is connected to 500 households residing 100 buildings having 2500 number of individuals, assuming that every household will have at least 5 members in each household.

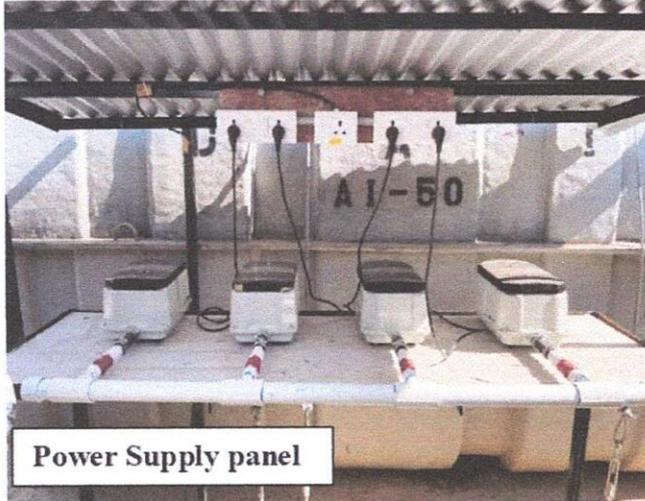
1. JOHKASOU CIVIL WORK



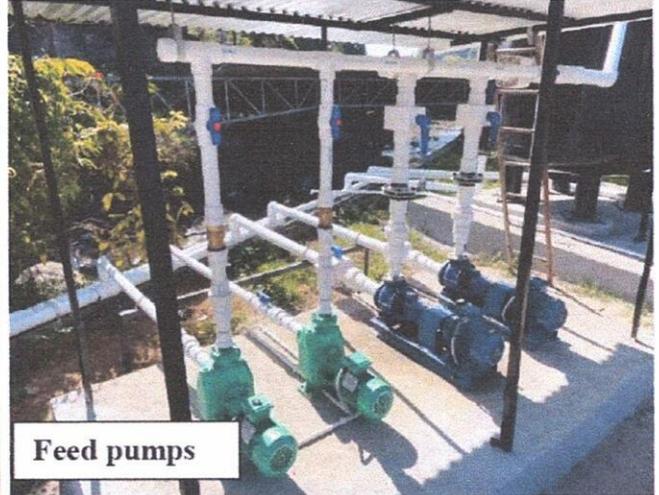
BEFORE



AFTER



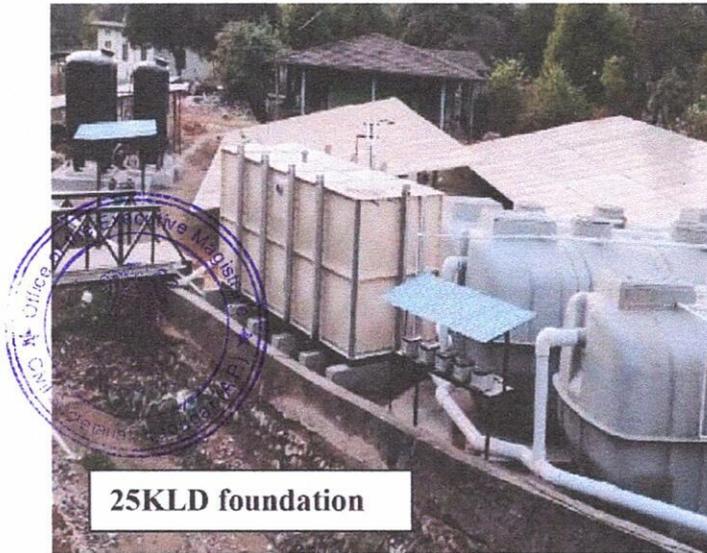
Power Supply panel



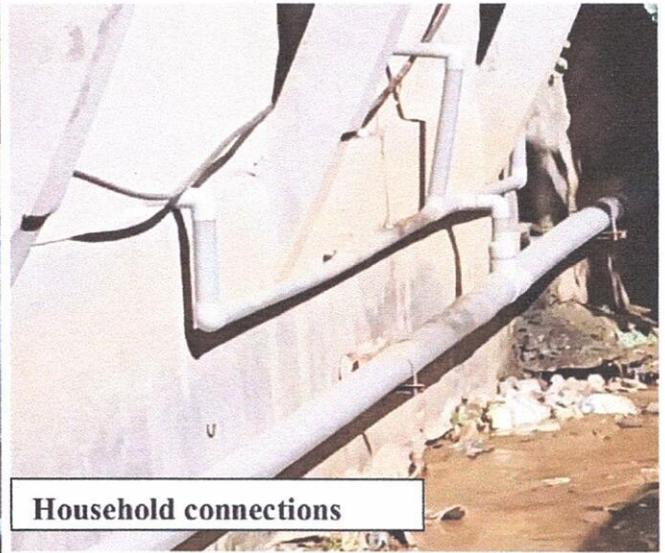
Feed pumps

[Signature]
Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

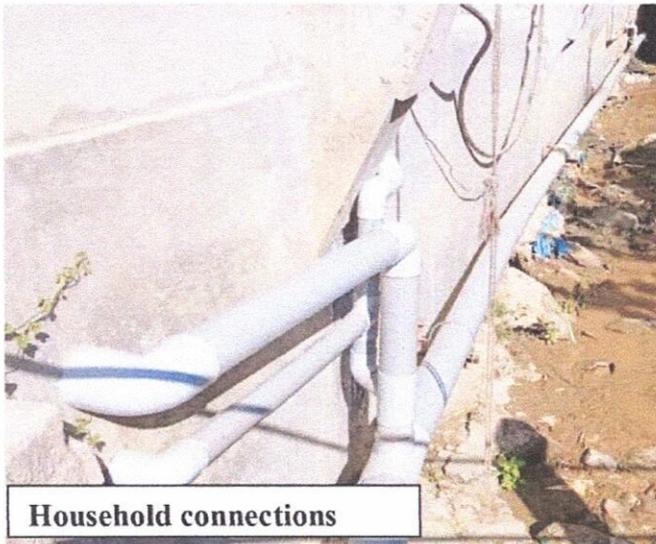
[Signature]
 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.



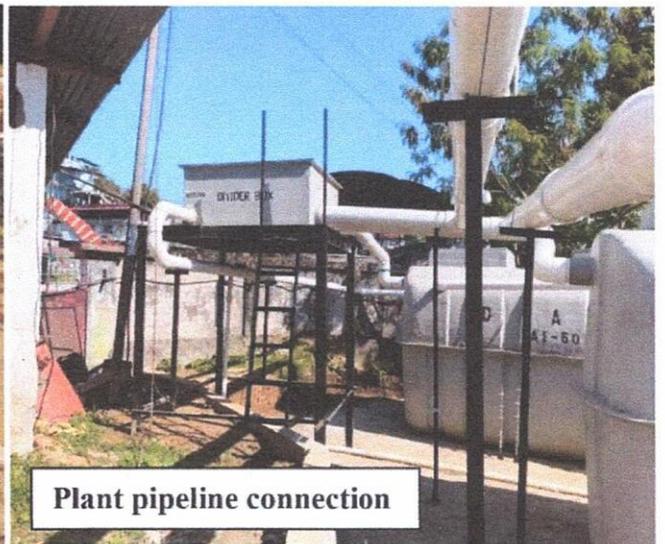
25KLD foundation



Household connections

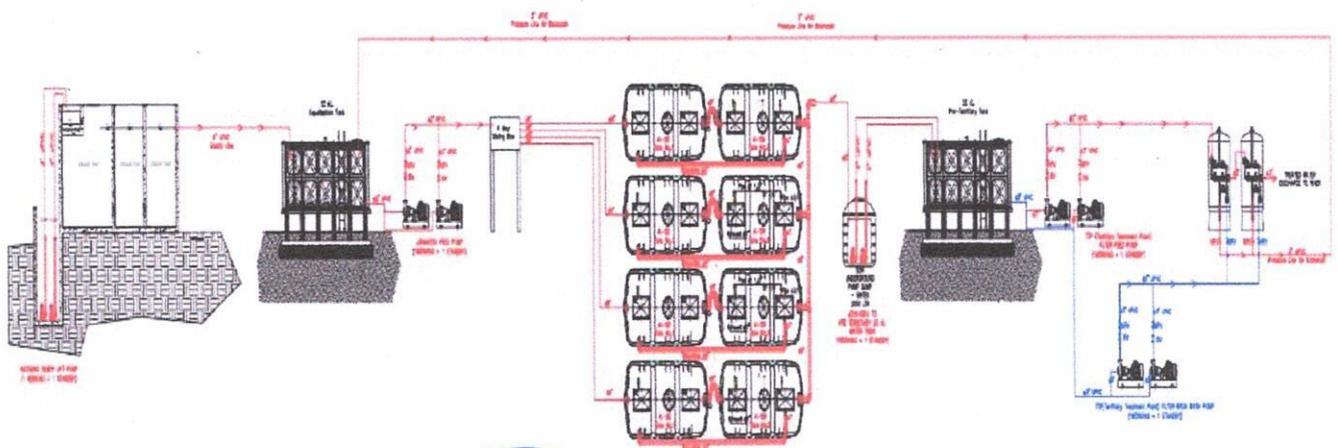


Household connections



Plant pipeline connection

Water Flowing Management at Johkasou STP Plant.



[Signature]
Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

[Signature]
Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

	OFFICE OF THE COMMISSIONER ITANAGAR MUNICIPAL CORPORATION <u>ITANAGAR</u>	IMC
---	--	------------

File No. IMC/COM/AMRUT-001/2024-25

Dated Itanagar the 2nd August'2024

To,
The Director,
Department of Urban Local Bodies,
Govt. of Arunachal Pradesh,
Loo Road, Itanagar.

Sub: Forwarding of Undertaking regarding Work Completion of 100 KLD Septage Treatment Plant at Chimpu under AMRUT 1.0.

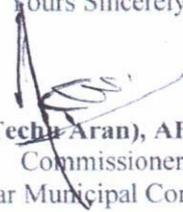
Sir,

Apropos to above cited subject, I am herewith forwarding duly signed undertaking submitted by the Proprietor of M/s H.M Enterprise, Contractor of 100 KLD Septage Treatment Plant at Chimpu under AMRUT 1.0 regarding Completion & Commissioning of the said plant by September'2024.

This is for your information and further necessary action please.

Enclosed: As Stated.

Yours Sincerely,


(Techu Aran), APCS
Commissioner
Itanagar Municipal Corporation
Itanagar

Memo No. IMC/COM/AMRUT-001/2024-25

Dated Itanagar the 2nd August'2024

Copy to:-

1. The PA to Hon'ble Mayor, IMC, Itanagar for information please.
2. The PA to Hon'ble Deputy Mayor, IMC, Itanagar for information please.
3. The SPA to Commissioner, Urban Affairs, GoAP, Itanagar for information please.
4. The PA to Joint Commissioner, IMC, Itanagar for information.
5. The Executive Engineer, IMC, Itanagar for information and necessary coordination for completion of pending works on time bound manner.
6. The Administrative Officer, IMC, Itanagar for information.
7. The Assistant Engineer, ISD – I, IMC for information and necessary coordination for completion of pending works on time bound manner.
8. The Proprietor, M/s H.M Enterprise, Papu Nallah, Naharlagun for information with the direction to complete the work on time bound manner.
9. Office Copy.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


(Techu Aran), APCS
Commissioner
Itanagar Municipal Corporation
Itanagar


Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Controlled by State Govt.

M/S H.M. ENTERPRISE



Head Office:- Papu Nallah, Near DIET Building Jully Road,
P.O. & P.S.Naharlagun, Dist. Papum Pare, Arunachal Pradesh
Govt. Regd. APWRD Class-1(A) Contractor,(Carriage, Building & Road)
Contact No.+9436040580,+91-8974053539

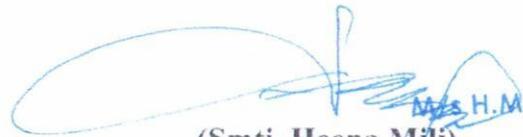
Ref.No.....

Dated...02/08/2024

UNDER TAKING

I Smti. Heena Mili, W/o Shri. Gora Makik and Proprietor of M/s H.M Enterprise, Papu Nallah, Naharlagun do hereby assure that, I shall complete and operationalize the 100 KLD Septage Treatment Plant under AMRUT 1.0 awarded to my firm, as per the Detail Project Report latest by 30th September' 2024.

Failing to do so, the authority can initiate necessary action as deemed fit.


(Smti. Heena Mili)
Proprietor Proprietor
M/s H.M Enterprise
Papu Nallah, Naharlagun


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.

Sewage Treatment Plant Project Progress Report (Pasihat) :-**Physical Achievement as on July 2024**

1. Overall project cost Rs. 48.05 Cr
2. Overall Physical Work Progress at 59%

Structure Components with progress :-

- Site Levelling – 100%
- Horticulture – 0%
- Admin Block – 80%
- Security Room – 90%
- Compound Wall with Gate – 50%
- Centrifuge Building – 70%
- Main pumping station – 85%
- Sludge Slump – 85%
- CCT – 40%
- SBR Civil – 60%
- Treated Water Tank – 85%
- Road (Internal and Approach) – 0%
- Drain System – 0%
- PTU (Civil) – 20%
- GFS Tank for SBR and Treated Water Tank – 65%


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

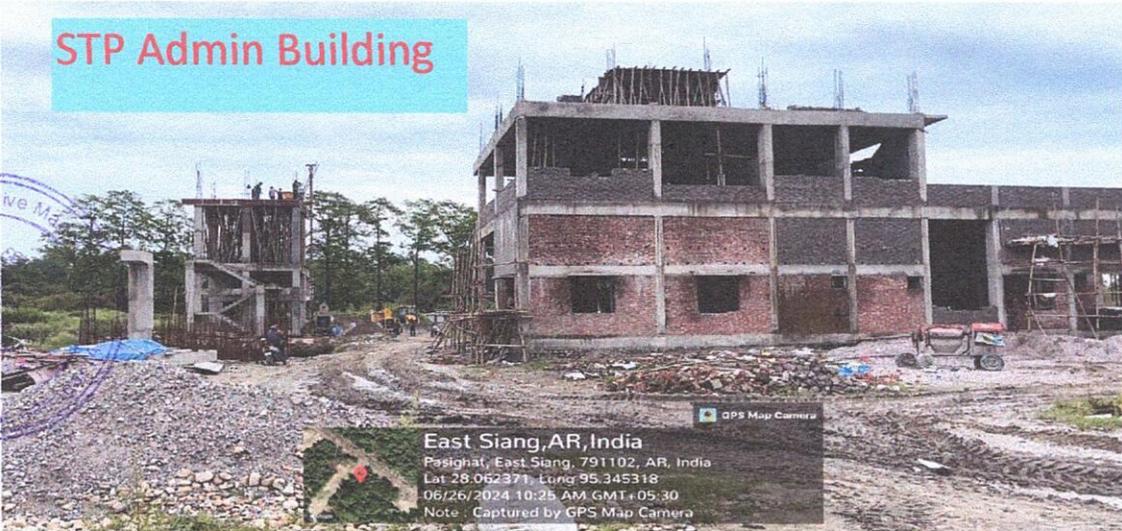

 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

Photographs of Sewage Treatment Plant Works at Pasighat

Annexure-XVIII

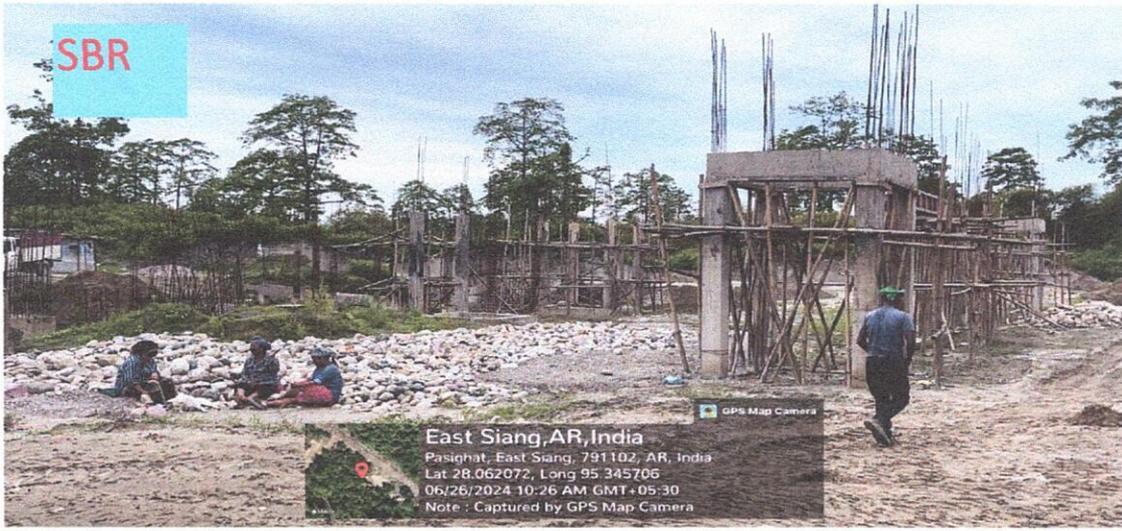


STP Admin Building



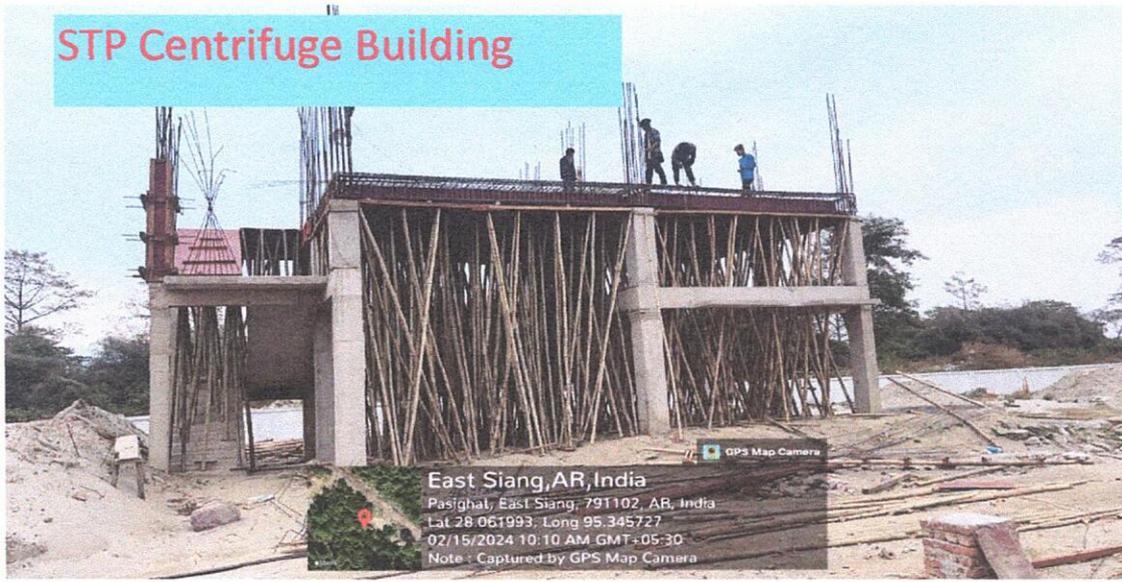
GPS Map Camera
East Siang, AR, India
Pasighat, East Siang, 791102, AR, India
Lat 28.062371, Long 95.345318
06/26/2024 10:25 AM GMT+05:30
Note : Captured by GPS Map Camera

SBR



GPS Map Camera
East Siang, AR, India
Pasighat, East Siang, 791102, AR, India
Lat 28.062072, Long 95.345706
06/26/2024 10:26 AM GMT+05:30
Note : Captured by GPS Map Camera

STP Centrifuge Building



GPS Map Camera
East Siang, AR, India
Pasighat, East Siang, 791102, AR, India
Lat 28.061993, Long 95.345727
02/15/2024 10:10 AM GMT+05:30
Note : Captured by GPS Map Camera

[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.



F. No. 1/1/2022-SBM-II (E- 9125255)
Government of India
Ministry of Housing and Urban Affairs
Swachh Bharat Mission (Urban)

Nirman Bhawan, New Delhi.
 Dated: 22nd November, 2023.

To
 The Pay & Accounts Office (Sectt.)
 Ministry of Housing & Urban Affairs,
 Nirman Bhawan, New Delhi-110011

Subject: Release of 1st installment of funds of ₹19,26,50,000 towards Used Water Management (UWM) component of Swachh Bharat Mission – Urban (SBM – U) 2.0 for the Government of Arunachal Pradesh during 2023-24 – reg.

Sir,

I am directed to convey the sanction of the Competent Authority for release of ₹19,26,50,000 (Rupees Ninteen crores Twenty Six lakhs and fifty thousand only) as central assistance to Government of Arunachal Pradesh as 1st installment of Used Water Management (UWM) component of SBM - U 2.0 of the Ministry of Housing and Urban Affairs for Financial Year 2023-24 as detailed under.

(Rs. in Crores)					
Component	Total Project Cost	Central Share	1 st Installment proposed to be released as per DoE OM dated 09.06.23	Mobilisation Advance Released	Central Share to be released as 1st Installment
1	2	3	5	6	7
UWM	110.56	79.30	19.825	0.56	19.265

2. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in this office letter dated 25.07.2023. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are also given therein. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

3. This sanction is subject to the following conditions:

- (i) State Govt. should ensure that the Central share is transferred to the concerned SNA account by the state government within a period of **30 days** of receipt of Central Share. From 01.04.2023 onwards a penal interest of 7% per annum will be charged on the number of days of delay beyond 30 days in transfer of Central Share funds to the SNA account as per Department of Expenditure, M/o Finance letter No. 1(13)/PFMS/2020 dated 16.02.2023.

Contd...2..


 Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

:2:



The State shall submit confirmation/undertaking regarding refund of interest accrued on unspent fund of Central Assistance to CFI to the effect that the same will be refunded within one month, if not already done, as stipulated by D/o Expenditure, M/o Finance, Govt. of India.

The State shall submit an undertaking that pending UCs upto 2021-22 will be submitted within a month.

3. The sanction will be regulated in accordance with the provisions of GFR, 2017.
4. The expenditure is debitable to Major Head **3601**-(Grants-in-Aid to State Govt.) - **06**-(Centrally Sponsored Schemes)- **101**-(Central Assistance/Share) - **22**-(Swachh Bharat Mission)-**04**-Assistance to NE States for Project Fund of SBM- **35**-Grants for creation of Capital assets under Demand No.**60** for the year **2023-24** of the Ministry of Housing and Urban Affairs.
5. The amount will be credited to the State Government's account to RBI as per procedure laid down by Ministry of Finance, Department of Expenditure vide O.M No.F-II (45/76/SC) dated 22.02.1977.
6. In addition to the entire Scheme being governed by the Operational Guidelines of the SBM-U 2.0 which is available at www.swachhbharaturban.gov.in. While releasing funds to beneficiaries/ULBs, the release of funds of 1st installment towards Used Water Management (UWM) component of SBM-U 2.0, will be restricted to and governed by the relevant paras of the Operational Guidelines of SBM - U 2.0.
7. Entry has been made at Sl.No.93 in the Grant-in-Aid Register for the year 23-24.
8. This issues with the approval of Finance Division vide Note# 59, dt. 11.10.2023 on e-file No. 9125255.

Yours faithfully,

(Shakti Shamsheer)
Deputy Secretary (SBM-I)
Tele: 011-23062670
sbm1.urban-mohua@gov.in

Copy to:-

1. Director General, Audit Central Revenue and Expenditure, Near ITO, AGCR Building, New Delhi-110002.
2. Principal Accounts Officer, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi.
3. Chief Secretary, Govt. of Arunachal Pradesh
4. State Mission Director, Arunachal Pradesh.
5. Finance Division
6. Sanction file.

Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

(Shakti Shamsheer)
Deputy Secretary (SBM-I)

Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.



(E-8024)
GOVERNMENT OF ARUNACHAL PRADESH
FINANCE, PLANNING & INVESTMENT DEPARTMENT
(PLANNING & INVESTMENT DIVISION)
A.P. CIVIL SECRETARIAT:: ITANAGAR

Dated 3rd August 2023

ORDER

The public funds allocated for the following projects / schemes being implemented by the Departments of Public Health Engineering & Water Supply, Town Planning & Urban Local Bodies and Urban Development & Housing under the Government of Arunachal Pradesh are hereby "ring fenced" under the heads given below during current financial year 2023-24:-

(Rs. in Lakh)						
Sl. No.	Particular	Central Share	State Share	15 th Finance Commission	State Plan	Total
I Public Health Engineering & Water Supply						
1	Solid Waste Management (SWM)	339.86	37.76	1,673.24	-	2,050.86
2	Grey water Management (GWM)	1,548.25	172.03	4,182.76	-	5,903.04
3	Plastic Waste Management	331.20	36.80	-	-	368.00
II Town Planning and Urban Local Bodies						
1	Grant to Urban Local Bodies (For sanitation Purpose)	-	-	-	250.00	250.00
2	Grant in Aid to Itanagar MC and Pasighat MC for Solid Waste Management (SWM)	-	-	-	1,000.00	1,000.00
3	Seepage Management treatment Plant 100 KLD	-	-	-	150.00	150.00
III UD & Housing						
1	Municipal Solid Waste management in 31 Urban towns including payment of wages of existing works force employed	-	-	-	3,000.00	3,000.00
Grand Total (I+II+III)						12,721.90

2. Any projects / schemes being taken up with the above said "ring-fenced" amounts and expenditure incurred thereof shall be done with the specific prior approval of the Ld. Chief Secretary, Govt. of Arunachal Pradesh, and progress of implementation with respect to such projects / schemes shall be intimated to the Departments of Environment, Forest & Climate Change and Planning & Investment on amonthly basis.

3. This is issued with the approval of the Competent Authority.

Sd/-

(Dr. Sharat Chauhan, IAS)

Principal Secretary (Finance, Planning & Investment)

Dated 3rd August 2023

Memo No. PLNG-11067(12)/1/2021-O/o, DIR-SP-FPID

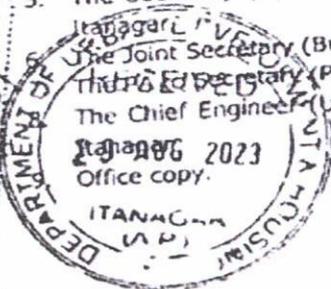
Copy to:

- The Commissioner to Hon'ble Chief Minister, Govt. of Arunachal Pradesh, Itanagar
- The PS to Hon'ble Deputy Chief Minister, Govt. of Arunachal Pradesh, Itanagar.
- The US to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar.
- The Principal Secretary (Finance, Planning & Investment), Govt. of Arunachal Pradesh, Itanagar.
- The Secretary (Finance/ UD& Housing/PHE&WS/Town Planning & ULBs), Govt. of Arunachal Pradesh, Itanagar.
- The Joint Secretary (Budget/Finance), Govt. of Arunachal Pradesh, Itanagar.
- The Joint Secretary (Planning & Investment), Govt. of Arunachal Pradesh, Itanagar.
- The Chief Engineer (UD& Housing/PHE&WS-D&P/Town Planning & ULBs), Govt. of Arunachal Pradesh, Itanagar.

CE, UD & Housing

Copy No. 26/18/2023

Date 26/08/2023



Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

(R.K. Sharma), IAS
 Secretary (Planning & Investment)

Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 authorised by State Govt.



File No. UDH-12011(20)/6/2024
 GOVERNMENT OF ARUNACHAL PRADESH
 DEPARTMENT OF URBAN AFFAIRS,
 A.P. CIVIL SECRETARIAT
 ITANAGAR

Dated Itanagar the 11th July 2024.

The Secretary (Planning & Investment),
 Department of Finance, Planning & Investment
 Govt. of Arunachal Pradesh, Itanagar.

Sub: Proposal under RING-FENCED ACCOUNT (NGT) in Compliance of Directions vide OA.No.606/2018

Sir,

It is to bring to your notice that the Hon'ble National Green Tribunal in its order Dated 24/11/2022 in OA No.606/2018 had levied a compensation of Rs.200 crores on the State which was directed to be kept in a "ring-fenced account" for setting up solid waste processing facilities, remediation of legacy waste and setting up of STPs and FSSTPs in order to close the gap in solid & liquid waste management.

The Hon'ble Tribunal, in its last NGT hearing Dated 06/02/2024 has reiterated on the compliance of directives with regards to solid and liquid waste management in all the urban centers of Arunachal Pradesh and also emphasized, once again, on the issue of ring-fenced account stating that "nothing has been disclosed in the report in respect of creating the ring-fenced account in terms of direction of the Tribunal Dtd.24.11.2022".

The state of Arunachal Pradesh is represented by the Ld. Chief Secretary in the NGT matter and it has increasingly become embarrassing for the government due to the continuing gap in solid/liquid waste generation vis a vis its processing. This also includes the proposals for remediation of legacy waste.

As such, owing to their utmost urgency and importance, few proposals for 'reducing the gap in solid & liquid waste management in various towns of Arunachal Pradesh' are being proposed amounting to Rs.242.44 crores (Details appended herewith). Therefore, entire proposed amount or atleast Rs. 200 crore may be kept in a separate ring-fenced amount as per NGT direction and may also be made part of budget announcement.

This is for your information and necessary consideration please.

Yours faithfully,

Commissioner (Urban Affairs)
 Govt. of Arunachal Pradesh, Itanagar

Dated Itanagar the July 2024.

File No. UDH-12011(20)/6/2024
 for information to:-

1. The PS to HM [Urban Affairs, LM & Civil Aviation] Govt. of Arunachal Pradesh, Itanagar.
2. The PS to Advisor to HM [Urban Affairs, LM, Food & Civil Supplies] Govt. of Arunachal Pradesh, Itanagar.
3. The PS to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar.



Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar

Commissioner (Urban Affairs)

Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt

Received on 11/7/24
 at 05:45 PM
 Chingy

Proposals for 'reducing the gap in solid & liquid waste management in various towns of Arunachal Pradesh'

1. Comprehensive Materials Recovery Facility (MRF) in Urban Centers (10 towns) :-

It is proposed for establishing comprehensive MRF facilities including processing facilities with provision of External Water supply & Electricity connections, boundary/protection wall, approach road etc in 10 (ten) more urban centers of the State to enable the Department in providing good health and sanitation to the citizen and also to comply with the directives passed by Hon'ble National Green Tribunal.

REQUIREMENT OF FUND TOWARDS CONST. OF 10 nos MRF

Sl. No.	Material Recovery Facility	Capacity (TPD)	Estimated Cost (lakh)	Remarks
1	Jairampur	5	500.00	
2	Raga	5	500.00	
3	Kimin	5	500.00	
4	Dumporijo	5	500.00	
5	Mariyang	5	500.00	
6	Likabali	5	500.00	
7	Mechuka	5	500.00	
8	Rupa	5	500.00	
9	Yachuli	5	500.00	
10	Hayuliang	5	500.00	
	Total	50	5000.00	

2. Model Solid Waste Management (SWM) Project at Namsai (cluster approach)

This Integrated waste management approach shall start from Households or door to door collection of waste to Transfer station or MRF sheds wherever applicable and transportation to Namsai processing plant with equipment like 10 tonnes Compactor trucks, Mechanical sorting conveyors, Magnetic separators, Shredder, Grinders, Trommels (100mm, 50mm, 10 mm), Bio digesters, Plastic extruder and moulds, Paver block making machinery, Pyrolysis plant for bio fuels and pellets etc.

The outputs after treatment at Namsai processing plant would be Iron scraps, Plastic waste (Recyclables to be separated), Flower pots, tubs, Plastic mixed concrete pavement blocks, Bio mass pellets, Organic manure, Road construction machinery, Bio gas etc.

Hence, a Model SWM Project is proposed at Namsai with cluster of towns viz Roing, Tezu, Miao, Jairampur, Bordumsa, Kharsang & Kanubari for a capacity 25 tonnes per day of municipal solid waste amounting to Rs.2500 lakh.

Name of work	Total project cost	Phasing of Fund	
		2024-25	2025-26
Model Solid Waste Management (SWM) Project at Namsai (cluster approach)	2500	1000	1500

3. Septage Treatment Plant (Cluster approach) :

The Department of Urban Development & Housing has prepared City Sanitation Action Plan (CSAP) including Septage Management System for Itanagar Capital Complex (Itanagar & Naharlagun); Ziro; Aalo; and Pasighat in the 1st Phase and 28 nos of towns in 2nd Phase viz. Anini, Basar, Boleng, Bordila, Changlang, Daporijo, Deomali, Dirang, Doimukh, Dumporijo, Hawaii, Jairampur, Khonsa, Kimin, Koloriang, Longding, Mariyang, Miao, Namsai, Palin, Pangin, Raga, Roing, Sagalee, Seppa, Tawang, Tezu and Yingklong.

As observed in the CSAPs, most of the households in the state depend on isolated septic tanks which do not have facilities of periodic cleaning or desludging, often posing considerable health hazard and environment risk.

A Pilot project namely Septage management with treatment plant within cluster of towns viz Namsai, Chowkham, Tezu and Roing (Ph-1) amounting to Rs.2500.00 lakh is going to be commissioned shortly.

Hence, a few Septage Treatment Plants in clusters of 3 to 5 nearby towns are proposed which shall comprise of sludge treatment infrastructure at epicenter town alongwith desludging vehicles, garages, provision for operation & maintenance, minimum manpower, etc. While being remunerative, after commissioning, the project area could be developed into ponds, gardens & parks.


Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Executive Magistrate
 Law, Legislative & Justice Deptt.
 Civil Secretariat, Itanagar
 Arunachal Pradesh
 Authorised by State Govt.

Project Cost includes Plant Cost including Boundary Wall, Staff Quarters, Storage Shed & Equipment Shed, Laboratory, Office, vehicles, Office Furniture & Equipment, Sub Station, Solar PV, Landscaping & DG and including Software for Operational Management.

Sl. no	Town (epicenter)	Name of towns under the Cluster	Total Cost	(Rs. in Lakh)	
				Phasing of Fund	
				2024-25	2025-26
i)	Aalo	Aalo, Basar, Pangin, Boleng & Koying	2500	1000	1500
ii)	Bomdila	Bomdila, Rupa, Dirang & Kalaktang	2500	1000	1500
Grand Total			5000	2000	3000

4. Engagement of Experts, Quantification & Characterization of Solid & Liquid waste, IEC (Sanitation) :

A dedicated fund is felt necessary for carrying out extensive sanitation campaign through IEC, workshops, seminars, tour & visits out of the state etc. An amount of Rs.300.00 lakh is proposed under IEC (Sanitation) for 2024-25.

Sl No.	Items	(Rs. in Lakhs)
i)	IEC, Workshops, Seminars & Tours/visits	Amount
ii)	Engagement of PMU/Sanitation/Environmental Experts for NGT matters	100.00
iii)	Quantification & Characterization of Solid & Liquid waste	50.00
Total		150.00
		300.00

5. Organic Waste Composter (OWC)/ Bio-digester:-

As per the Characterization of fresh waste, around 55-60% waste is organic or biodegradable waste, for which, a cost effective composting machine would be the best alternative. The machine would take waste as its input and provide manure as its output. Therefore, it is proposed to provide OWCs in vegetable markets, hotels/restaurants, hostels etc. of every urban census towns amounting to a total cost of Rs.400 lakh.

The project shall comprise provision for external water supply & electricity connections, store room, shed, DG set etc.

Summary of Proposals (Sanitation, Solid & Liquid waste Management) under Ring-Fenced Account)

(Rs. in Lakhs)

Sl.No	Name of Work/proposal	Total Esstt. Cost	Phasing of fund		Remarks
			2024-25	2025-26	
1	Comprehensive Materials Recovery Facility (MRF) in Urban Centers(10 nos)	5000	2000	3000	UDH
2	Model Solid Waste Management (SWM) Project at Namsai (cluster approach)	2500	1000	1500	UDH
3	SEPTAGE TREATMENT PLANT (CLUSTER APPROACH)	5000	2000	3000	UDH
4	Engagement of Experts, Quantification & Characterization of Solid & Liquid waste, IEC (Sanitation)	300	300		UDH
5	Organic Waste Composter (OWC)/ Bio-digester	400	400		UDH
6	Setting up of SWM Plant (Dry & Wet waste in 29 Urban towns)	2126	1063	1063	ULB
7	Setting up Sewage Treatment cum Faecal Sludge Treatment Plant (STP cum FSTP) in 27 Urban towns	4688	2344	2344	ULB
8	Remediation of legacy waste dumpsites in 27 Urban Towns.	4230	2115	2115	ULB
TOTAL		24244	11222	10022	


 Chief Engineer
 Deptt. of UD & Housing
 Govt. of A.P.
 Itanagar


 Secretary
 Law, Legislative & Justice Deptt.
 Government of Andhra Pradesh
 Itanagar
 Authorized by State Govt.



**Summary of Proposals (Sanitation, Solid & Liquid waste management) under
Ring-Fenced Account)**



Sl. No.	Name of Work/ proposal	Total Estimated Cost (Rs. in Lakhs)	Phasing of fund		Remarks
			2024-25	2025-26	
1	Comprehensive Material Recovery Facility (MRF) in Urban Centers (10 nos)	5000	2000	3000	UDH
2	Model Solid Waste Management (SWM) project at Namsai (cluster approach)	2500	1000	1500	UDH
3	Septage Treatment Plant (cluster approach)	5000	2000	3000	UDH
4	Engagement of Experts, Quantification & Characterization of Solid waste, IEC (Sanitation)	300	300	-	UDH
5	Organic Waste Composter (OWC)/ Bio-digester	400	400	-	UDH
6	Setting up of SWM Plant (Dry & Wet waste in 29 Urban towns)	2126	1063	1063	ULB
7	Setting up Sewage Treatment cum Faecal Sludge Treatment (STP cum FSTP) in 27 Urban towns	4688	2344	2344	ULB
8	Remediation of legacy waste dumpsites in 27 Urban towns	4230	2115	2115	ULB
Total :		Rs. 24244			

Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Handwritten Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.

889529/2024/BDGT DIV

/244648/2024



Government of Arunachal Pradesh
Finance, Planning & Investment Department
Budget Branch:: A.P. Civil Secretariat
Itanagar

Computer No.196976

Dated Itanagar, 24th the July 2024

The Chief Engineer (Urban Development)
Arunachal Pradesh
Itanagar.

Sub :- Allocation of Fund.

Ref :- File No UDH-12011/6/2024 Computer No.196045.

Sir,

I am directed to convey the Government approval for allocation of fund to the tune of ₹20000.00 Lakh (Rupees Two Hundred Crore) only during Current Financial Year 2024-25 as compensation amount for depositing in the **Ring-Fenced Account** to be operated as per the direction of the Chief Secretary only for exclusive use in Solid Waste Processing facilities, remediation of legal waste and setting up of STPs and FSSTPs in order to close/eliminating the gap in solid and waste management activities in the State by Urban Development Department in compliance to National Green Tribunal Orders. The Expenditure is debitable under the Head of Account **2217-80-001-01-00-49 Other Revenue Expenditure** against the Demand No. 57 Urban Development.

All the codal formalities, the provisions and conditions prescribed in the GFR, DFPR, CPWD Manual etc., all the financial rules and regulations, the guidelines and directives issued by the Govt. of India, Ministry of Finance, GOI, Administrative Ministry of GoI, CVC and Govt. of Arunachal Pradesh in this regard from time to time should be followed in the letter and spirit without fail and any lapse in this regard shall squarely be responsibility of the Department including FD Concurrence.

This supersedes the earlier allocation No. Budget-UD/NGT/2024-25/230 Dated Itanagar the 22nd July 2024.

This issues with the approval of Competent Authority.

Yours faithfully,
Signed by

Gyati Tagia

Date: 24-07-2024 14:37:06

(Gyati Tagia)

Under Secretary, (Budget)
Govt. of Arunachal Pradesh
Itanagar.

Memo No. BUDGET-UD/NGT/2024-25/241 Dated Itanagar the 24 July 2024

Copy to

1. The Under Secy. to Chief Secretary, Govt. of A.P., Itanagar for information please.
2. The Commissioner (UD), Govt. of Arunachal Pradesh, Itanagar information please.
3. The Joint Secy (Budget), Govt. of A.P, Itanagar.
4. The Data Entry Operator, Joint Secretary (Budget) cell.
5. Office copy.

[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

(Gyati Tagia)
Under Secretary, (Budget)

[Signature]
Executive Magistrate
L&W, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt.



GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING
AP CIVIL SECRETARIAT, BLOCK NO-II, 3RD FLOOR, ITANAGAR - 791 111

Dated, Itanagar the 25th April'2023.

NOTIFICATION

the decision taken by the Environment Monitoring Committee in its meeting held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh on 28th March'2023 to review the progress of implementation of the directions of the Hon'ble NGT, in O.A. No.606/2018 and NGT O.A.94/2020/EZ a 'State Level Committee' with the following members is hereby constituted.

- | | | |
|--|---|------------------|
| 1. Principal Secretary (Planning / Finance) | : | Chairman |
| 2. Commissioner/Secretary (Rural Development) | : | Member |
| 3. PCCF (Environment & Forest) | : | Member |
| 4. Commissioner/Secretary (Agriculture) | : | Member |
| 5. Commissioner/Secretary (Water Resources) | : | Member |
| 6. Commissioner/Secretary (Fisheries) | : | Member |
| 7. Commissioner/Secretary (Industries) | : | Member |
| 8. Commissioner/Secretary (PHED) | : | Member |
| 9. Commissioner/Secretary (Panchayat) | : | Member |
| 10. Commissioner/Secretary (Urban Development) | : | Member Secretary |

The terms of references of the above committee is to set-up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State Level. Mechanism to engage service providers by due diligence process who may execute work relating to solid and sewage management.

(Neeraj Semwal) IAS
Commissioner (Urban Development)
Dated, Itanagar the ____th April'2023.

Memo No.UDH-12011(20)/1/2023

Copy for information to:-

1. The Under Secretary to Chief Secretary, Govt. of A.P., Itanagar.
2. The PS to Commissioner (UD), Govt. of A.P., Itanagar.
3. The PS to Principal Secretary (Planning/Finance) Govt. of A.P., Itanagar.
4. The PS to Commissioner / Secretary (RD), Govt. of A.P., Itanagar.
5. The PS to PCCF (Environment & Forest), Govt. of A.P., Itanagar.
6. The PS to Commissioner / Secretary (Agriculture), Govt. of A.P., Itanagar.
7. The PS to Commissioner / Secretary (Water Resource), Govt. of A.P., Itanagar.
8. The PS to Commissioner / Secretary (Fisheries), Govt. of A.P., Itanagar.
9. The PS to Commissioner / Secretary (Industries), Govt. of A.P., Itanagar.
10. The PS to Commissioner / Secretary (PHED), Govt. of A.P., Itanagar.
11. The PS to Commissioner / Secretary (Panchayat), Govt. of A.P., Itanagar.
12. The Director (Environment), Govt. of A.P., Deptt. of Env. & Forests & Climate Change (Secretariat of the Environment Monitoring Cell) O-Point Tinali, Itanagar.
13. Office copy.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

(Onam Lego) APCS
Joint Secretary (Urban Development)


Joint Secretary (Urban Development)
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt



**GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
A.P CIVIL SECRETARIAT :: ITANAGAR**



Review meeting on the progress of implementation of directions/ commitments in NGTO.A606/2018[Solid and Liquid Waste Management] Dtd.03/05/2024

A meeting in compliance to observations arising out of the Hon'ble NGT OA No. 606/2018 hearing Dtd.06/02/2024 in handling and management of Solid waste and liquid waste in the State was held under the Chairmanship of the Commissioner (Urban Affairs), Govt. of A.P. Itanagar on 3rd May 2024 at 11:00 hours in the Conference Hall, 3rd Floor, Block No. 02, Civil Secretariat, Itanagar. All the Executive Engineers UD&H of the District and concern stakeholders also joined the meeting through V.C.

Chairing the meeting, the Commissioner (Urban Affairs), delved into how the National Green Tribunal (NGT) has taken serious note of the non-compliance to the directions in the matter of Hon'ble NGT OA No. 606/2018 in handling and management of solid and liquid waste treatment in the State.

A short PPT was presented by the Superintending Surveyor of Works, Urban Development, highlighting the background and compliance of directions in NGT Order dated 06.02.2024, followed by status of management of solid and liquid waste by all census towns. The Director, Urban Local Bodies gave presentations in management of solid and Used waste treatment under SBM 2.0, followed by brief presentation by Ravi Kumar, Assistant General Manager, NCPE Infrastructure India Pvt. Ltd. Hyderabad regarding various option for used water treatment for some census towns of Arunachal Pradesh, based on his findings during the survey of these towns.

While concluding the meeting, the Commissioner (Urban Affairs), has given direction to all concern for follow up action on the following points.

1. The CEO, Pasighat Smart-City Development Corporation Ltd. Pasighat and Itanagar Smart City Development Corporation Ltd., Itanagar are directed to update the quantity of legacy waste treated and to furnish the breakup of the legacy waste which has been treated and the residue thereof and their utilization.
2. All the Executive Engineers are to carry out characterization of Waste generation of all census towns.
3. The Executive Engineers are directed to verify the data himself before uploading in the portal and strict action will be initiated to those who furnish the wrong data.
4. An Integrated facility for processing of solid waste needs to be adopted consisting of a compost pit which consists of 3 to 4 chambers for bio-degradable waste. And plastic granule making machine can be adopted for the plastic waste. The composted waste can be further used as fertilizers by outsourcing them to the department of Horticulture and Agriculture including farmers or NGOs. MRF facility with linkage to scrap dealers may be developed in the same facility.

CE, UD & Housing

Order No. 475
Date: 20/5/24

Send for follow up action

16/5

For Compliance

**Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar**

**Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
Authorised by State Govt**



The Commissioner has emphasized to involve SHGs on PPP mode for segregation of the waste and composting of the biodegradable waste. Further he advised the Director U.L.B to arrange training for the SHGs on segregation of the waste and involve them in MRF.

6. Direction was also given to set up the Compost pit within the periphery of every offices, in every schools and other public institutions wherever feasible in order to dispose bio-degradable waste on site itself.

7. A Performa shall be prepared in consultation with SBM expert and same should be share with all Executive Engineer and the same Performa shall be submitted by 15/05/2024 duly signed by the concerned Executive Engineer.
8. All Executive Engineers should share the quantity of vegetable/food waste collected by the local communities from the local markets, institutions such as Schools, Hostels, Resorts and other similar organizations for feeding livestock/piggery, so that the aggregate quantity composted can be factored in the portfolio solid waste treatment.
9. The Executive Engineers are directed to complete all the ongoing MRFs and make it functional immediately.
10. All the Executive Engineers are directed to ensure for non-duplicity of the projects related to waste management submitted to the Chief Engineer UD and to the Director ULB.
11. Preferences should be given for construction of Scientific compost pit under SBM 2.0.
12. All the Executive Engineers are directed to submit the DPR for Bio-remediation of the legacy waste of all census towns to the Chief Engineer which may be funded from the ringfenced amount.
13. All the Executive Engineers are directed to verify the boundaries and factual correctness of the report and check whether land is available or not in the designated location presented by Shri Ravi Kumar, AGM, NCPE Infrastructure India Pvt. Ltd. Hyderabad for Used Water Management in all census towns.

Further, he directed all the Executive Engineers, UD&H and all the stakeholders for strict compliance in letter and spirit.

The meeting ended with both of thanks from chair.

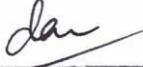
Sd/-
Vivek Pandey, IAS
Commissioner (Urban Affairs)
Govt. of A.P. Itanagar

Memo No. UA/COM/DEV-01/2024/592
Copy to:-

Dated, Itanagar the 8th May'2024.

1. The Under Secretary to I.d Chief Secretary, Govt. of A.P, Itanagar.
2. The PS to Commissioner (Urban Affairs), Govt. of A.P. Itanagar.
3. The CCF, Department of Environment, Forest and Climate Change, Govt. of A.P. Itanagar.
4. The Member Secretary, Arunachal Pradesh State Pollution Control Board (APSPCB), Naharlagun.
5. The Chief Engineer, Urban Development, Govt. A.P. Itanagar.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


Executive Magistrate
Law, Legislative & Justice Deptt.
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6. The Director, U.I.Bs. Govt. of A.P. Itanagar.
7. The Commissioner, IMC, Itanagar.
8. The Municipal Executive Officer, PMC, Pasighat.
9. The CEO, Pasighat Smart City Development Corporation Ltd., Pasighat.
10. The CEO, Itanagar Smart City Development Corporation Ltd., Itanagar.
11. All EEs UD&H, Govt. of A.P for information and compliance.
12. Office copy.

Millo Kojin

(Millo Kojin) 8/1/24

Jt. Secretary (Urban Affairs)
Govt. of A.P. Itanagar.

[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislation & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
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**GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
A.P. CIVIL SECRETARIAT
ITANAGAR**



MINUTES OF MEETING

In pursuance of the meeting notice No.COM/UA/Meeting-01/2024/27 dated 4th July'2024, a meeting via Video Conference was held on 10th July'2024 at 11.00 Hours in the Conference Hall of Commissioner (Urban Affairs) at AP Civil Secretariat, Itanagar under the Chairmanship of Commissioner (Urban Affairs) regarding compliance of various directions by Hon'ble NGT in OA No.606/2018 in handling and management of liquid and solid waste management/treatment in the State of Arunachal Pradesh.

The list of participants in the meeting, physically in the Conference Hall as well as via Video Conference, is appended herewith as Annexure – 'A'.

While welcoming all the Deputy Commissioners cum Chairmen, DUDAs and his team of officers in charge of sanitation management of the townships, the Commissioner (Urban Affairs) stressed on the need for personal participation and presence of all concerned in such important meetings which is related to health & hygiene of the citizen and the larger issues of pollution caused due to ineffective management of solid & liquid waste.

After a threadbare deliberation in the house, the Commissioner (Urban Affairs) directed for necessary action and compliance by all concerned on the following "actions to be taken" points :

1. He appealed to all Deputy Commissioners to ensure that the data furnished on waste generation, collection and waste processed are accurate, authentic and bankable.
2. While informing that the next NGT hearing is slated for 08/08/2024, all concerned were directed to put in sincere efforts with innovative ideas to achieve increased processing, thereby lessening the gap in solid and liquid waste management.
3. The DC-cum-Chairman, DUDA should convene DUDA meetings at least twice a month. Minutes of such meetings to be submitted by all EEs concerned.
4. The Master Plan for 14 Census Towns is ready which shall be notified shortly and as such, all DCs may ensure planned growth of the township as per laid down rules and regulations and and step be taken to stop all kinds of encroachment on govt. land.
5. All the 17 (seventeen) nos of ongoing Material Recovery Facilities (Anini, Basar, Daporijo, Longding, Namsai, Pangin, Seppa, Tezu, Ziro, Koloriang, Hawaii, Khonsa, Aalo, Bomdilla, Miao, Deomali, Sagalee) are to be made fully functional. Any additional items like approach road, external service connection of electricity & water supply and protection works on these MRFs, shall be funded from the 'Ring-Fenced' account as well as SBM-2.0 programme.
6. The MRF proposals should be uniform in design and also have similar processing machineries & equipment based on generation capacities.
7. He advocated for adopting 'cluster approach' in establishing infrastructure for processing & treatment of solid and liquid waste including legacy waste.
8. All DCs were urged to outsource management of waste on PPP mode.
9. In order to enhance 'ease of living' in the urban areas and create sustainable development, the DC-cum-Chairman and Member Secretary, DUDA should strive hard to keep the town clean and free from garbage, explore and evolve measures to dispose of waste as per SWM Rules-2016.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


Member Secretary
Law, Legislation & Justice Deptt.
Civil Secretariat, Itanagar
Arunachal Pradesh
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10. IMC and PMC which contribute almost half of the total urban waste generation in the state, should seriously work towards effective reduction in gap between generation and processing.
11. Waste processed by DUDAs should be quantified and same should be furnished by all towns monthly in the SWM portal as well as by forwarding to O/o CE (UD&H) via email at se.udhousing@gmail.com. Quantification (category-wise) of waste processed/transported out by scrap dealers should be carried out and same to be furnished monthly.
12. All the DCs may submit realistic Proposals for "Eco-Parks" by 20th July'2024 and ensure availability of land for the same.
13. All DCs to provide Land Availability Certificate for preparation of DPR for Sewage management being undertaken by Directorate of ULBs.
14. DUDAs to initiate setting up of compost pits in boarding schools, hostels, public institutions, market areas etc. This shall help minimize the wet waste generation.
15. Vigorous awareness campaigns on solid & liquid waste management to be held in schools, colleges, market areas and all sectors/colonies.
16. The Commissioner (Urban Affairs) invited for brief presentation by the Deputy Commissioners on the ongoing sanitation management including innovative/best practices in the next review meeting.

The VC ended with words of appreciation from the Commissioner (UA) to all Deputy Commissioners/Executive Engineers for their participation in the review meeting.

Sd/-

Commissioner (Urban Affairs)
Government of Arunachal Pradesh.
Itanagar.

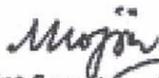
Memo No.COM/UA/Meeting-01/2024/

Dated, Itanagar the 15th July'2024.

Copy to:-

1. The Under Secretary to Ld. Chief Secretary, Govt. of A.P., Itanagar for information.
2. The PS to Commissioner (UA), Govt. of A.P., Itanagar for information.
3. The SPA to Secretary (UA), Govt. of A.P., Itanagar for information.
4. The CCF (Environment, Forest & Climate Change), Govt. of A.P., Itanagar for information.
5. The Member Secretary, APSPCB, Govt. of A.P., Itanagar for information.
6. The Chief Engineer (UD&H), Govt. of A.P., Itanagar for information.
7. All Deputy Commissioners, Govt. of A.P., for information & necessary action.
8. The Director (ULB), Govt. of A.P., Itanagar for information.
9. The Commissioner, IMC, Itanagar for information.
10. The MEO, PMC, Pasighat for information.
11. The CEO, ISCDC Ltd. Itanagar for information.
12. The CEO, PSCDC Ltd. Pasighat for information.
13. All Executive Engineer (UD&H), Govt. of A.P., for information and necessary action.
14. Office copy.


Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar


Joint Secretary (Urban Affairs)


Civil Secretary
Arunachal Pradesh
authorised by State Govt.



GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
A.P. CIVIL SECRETARIAT, ITANAGAR.

Minutes of Meeting

A review meeting was held on 20/06/2024 at 1100 hrs in the Conference hall of Commissioner, Urban Affairs at 3rd Floor, Block No.2, A.P. Civil Secretariat under the Chairmanship of Commissioner, Urban Affairs. The Officers attended in the meeting are attached at Annexure-I.

While welcoming the members, the Commissioner, Urban Affairs has taken a review of Action Taken during the meeting held on 03/05/2024 one by one and taken serious note of the non-compliance to the directions. After detail discussion the following Point of Action has been directed by the Commissioner:

1. Responsibility shall be fixed for non-compliance of directions of works assigned to officers during the meeting. Direction must be complied within given time frame.
2. The next 6 (Six) monthly compliance report related to the OA No. 606/2018 to be prepared and furnished by 15th July, 2024.
3. The quantity of processing has to be increased as per the completed MRF.
4. It was also decided to incorporate the quantity of vegetable waste and fodder consumed by domestic animals which has to be reflected in SWM Portal.
5. Chief Engineer, UD was directed to propose MRF, Septage and Sewerage Treatment Plants for all Census Towns during the BE. However any component is proposed under SBM that may be excluded to avoid duplicity.
6. The 13 incomplete MRFs to be completed within the stipulated time.
7. Organic waste converters to be proposed by the UD Department for all towns during the BE.
8. Urban Development Department shall also share the complete data of waste generation and processing of solid and liquid waste to the Member Secretary of the CS monitoring committee, so that affidavit filed in NGT and 6 monthly progress report are in coherence and data should not contradict.


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9. It was observed that still data generation regarding solid and waste management in Arunachal Pradesh and processing is not in proper format and also incomplete in many respect. SE (UD) was directed to give a clear picture of solid waste generation and processing in respect of each District as well as in the entire state. NGT format be used for collection of data so that same may be incorporated in affidavit.

It was also decided to have a review meeting again in next week to assess the situation of solid and liquid waste management.

While concluding the remarks, the Commissioner has directed SE, UD who is Nodal Officer in connection with NGT matter for presentation of PPT with correct and authentic data.

Sd/-

Joint Secretary, Urban Affairs

Govt. of A.P, Itanagar

Dated Itanagar the 25th June, 2024

Memo No. UA/COM/DEV-01/2024

Copy to :

1. The PS to Commissioner, Urban Affairs, Govt. of A.P Itanagar for information please.
2. The SPA to Secretary, Urban Affairs, Govt. of A.P Itanagar for information please.
3. The Chief Conservator of Forest, Govt. of A.P Itanagar for information please.
4. The Member Secretary, Pollution Control Board, Itanagar for information please.
5. The Chief Engineer, Urban Development Govt. of A.P Itanagar for information and necessary action.
6. The Director, ULB Govt. of A.P Itanagar for information and necessary action.
7. The Commissioner, IMC Itanagar for information and necessary action.
8. The CEO, Smart City Itanagar for information and necessary action.
9. The Supdt. Engineer, Urban Development Itanagar for information with a request to circulate the NGT proforma to all EEs and collect the data in NGT format.

✓ 10. Office copy.

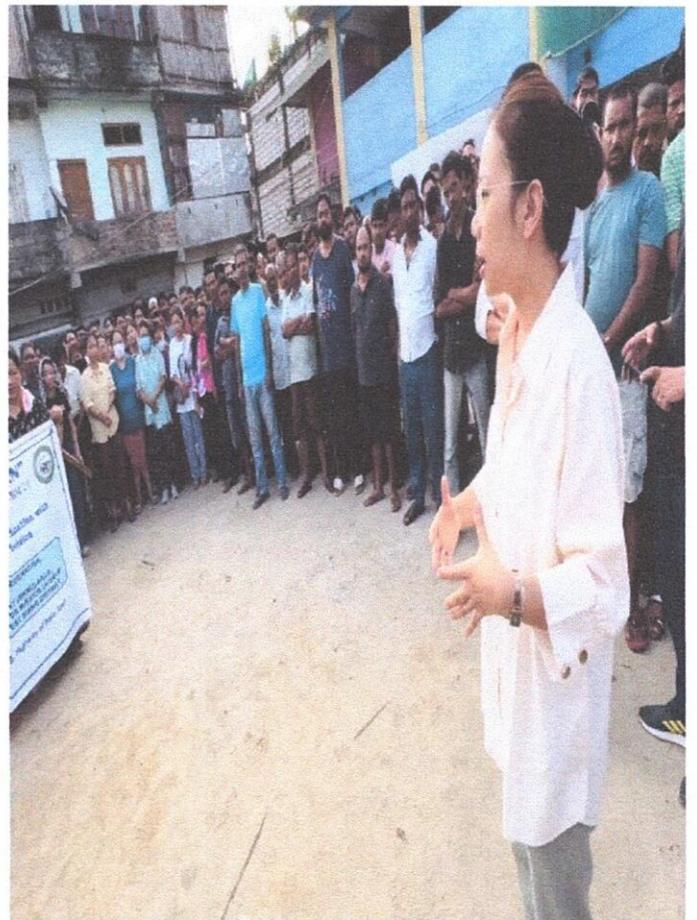
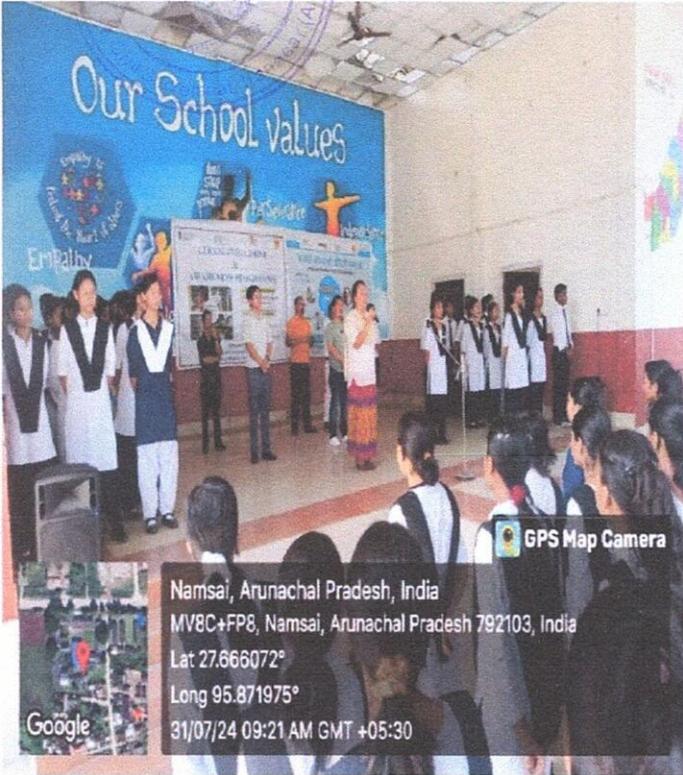
Mojin
25/6/24
Joint Secretary, Urban Affairs
Govt. of A.P, Itanagar

[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Services, Itanagar
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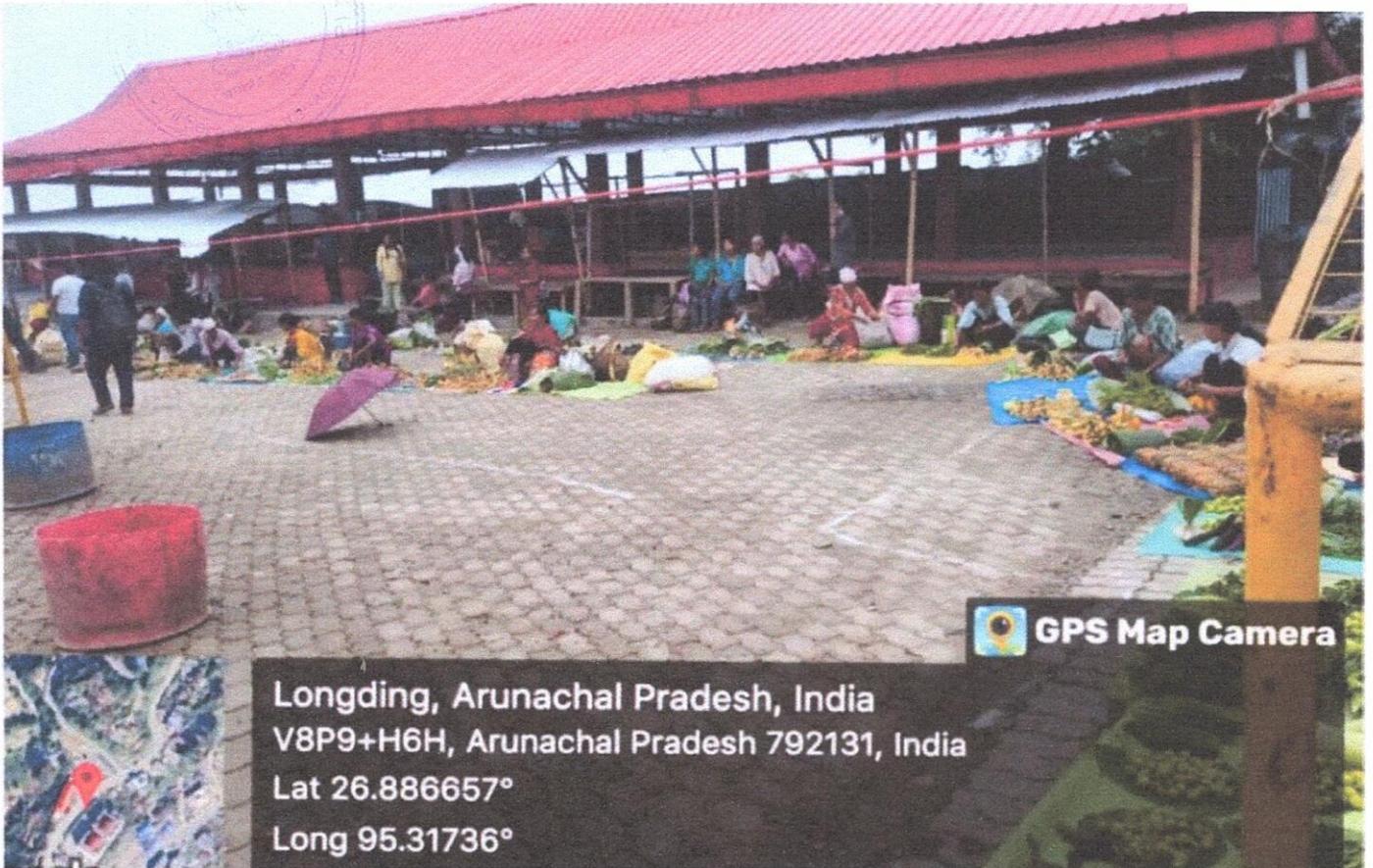


IEC and cleanliness drives



[Signature]
Chief Engineer
Deptt. of UD & Housing
Govt. of A.P.
Itanagar

[Signature]
Executive Magistrate
Law, Legislative & Justice Deptt.
Civil Secretariat, Itanagar
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 Lat 26.886657°
 Long 95.31736°



Longding, Arunachal Pradesh, India
 V8P9+H6H, Arunachal Pradesh 792131, India
 Lat 26.886585°
 Long 95.317238°



Longding, Arunachal Pradesh, India
 V8P9+H6H, Arunachal Pradesh 792131, India
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 Long 95.317297°
 30/07/24 08:22 AM GMT +05:30

[Signature]
Chief Engineer
 Deptt. of UD & Housing
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[Signature]
 Executive Engineer
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